



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WA/249/2017</a>	ASSAM POWER DISTRIBUTION CO. LTD. and ANR. <b>Versus</b> VAIBHAV TEA COMPANY	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	
2	<b>WITH</b> <a href="#">WA/77/2014</a>	ASSAM POWER DISTRIBUTION CO. LTD. and ANR. <b>Versus</b> M/S. PLANTERS SUPPLY and CO. P LTD.	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	MR.Z AHSAN
3	<b>WITH</b> <a href="#">WA/78/2014</a>	ASSAM POWER DISTRIBUTION CO. LTD and ANR. <b>Versus</b> BHARATIYA CHA PARISHAD and ANR.	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	MR.S K KEJRIWAL
4	<b>WITH</b> <a href="#">WA/79/2014</a>	ASSAM POWER DISTRIBUTION CO. LTD and ANR. <b>Versus</b> M/S ALLUMINIUM INDUSTRIES P LTD.	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	
5	<b>WITH</b> <a href="#">WA/80/2014</a>	ASSAM POWER DISTRIBUTION CO. LTD. and ANR, <b>Versus</b> M/S ASSOCIATED FLOUR MILLS LTD.	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	MS.M HAZARIKA MS.I GOHAIN
6	<b>WITH</b> <a href="#">WA/81/2014</a>	ASSAM POWER DISTRIBUTION CO. LTD. and ANR. <b>Versus</b> M/S. STEELWORTH LTD	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	MS.M HAZARIKA

7	<b>WITH</b> <a href="#">WA/85/2014</a>	ASSAM POWER DISTRIBUTION CO. LTD and ANR. <b>Versus</b> M/S NORTH EASTERN TUBES LTD.	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	MS.M HAZARIKA
8	<b>WITH</b> <a href="#">WA/86/2014</a>	ASSAM POWER DISTRIBUTION CO. LTD. and ANR. <b>Versus</b> WARREN TEA LTD.	MR.B D DAS MR.N GOSWAMI MR.S DUTTA MR.D K NATH MR.H K SHARMA	MR. S BANIK MS. B SARMA MR K K GHOSH MD.ASLAM
9	<b>WITH</b> <a href="#">WA/87/2014</a>	ASSAM POWER DISTRIBUTION CO. LTD. and ANR. <b>Versus</b> SURMA VALLEY BRANCH INDIAN TEA ASSOCIATION	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	MR.G UZIR MR.S M BARUAH MR.M SAIKIA
10	<b>WITH</b> <a href="#">WA/88/2014</a>	ASSAM POWER DISTRIBUTION CO. LTD and ANR. <b>Versus</b> ASSAM BRANCH OF INDIAN TEA ASSOCIATION and 2 ORS.	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	MR.G UZIR(R-1) MSK GOSWAMI MR.S M BARUAHR-1 MR.R GOSWAMI MR.M SAIKIA(R-1) MS.P KALITA
11	<b>WITH</b> <a href="#">WA/89/2014</a>	ASSAM POWER DISTRIBUTION CO. LTD. and ANR. <b>Versus</b> M/S. NEBISCO INDUSTRIES PVT. LTD.	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	MS.M HAZARIKA MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA
12	<b>WITH</b> <a href="#">WA/90/2014</a>	ASSAM POWER DISTRIBUTION CO. LTD. and ANR, <b>Versus</b> M/S NEZONE FOODS P LTD.,	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	MS.M HAZARIKA MS. M L GOPE MR.Z AHSAN
13	<b>WITH</b> <a href="#">WA/91/2014</a>	ASSAM POWER DISTRIBUTION CO. LTD and ANR. <b>Versus</b> ASSAM ROOFINGS LTD	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	MS.M HAZARIKA MS.H B BARUA
14	<b>WITH</b> <a href="#">WA/114/2014</a>	ASSAM POWER DISTRIBUTION CO. LTD and ANR. <b>Versus</b> M/S. BHARAT FERROUS PVT. LTD.	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	MR.Z AHSAN
15	<b>WITH</b> <a href="#">WA/250/2017</a>	ASSAM POWER DISTRIBUTION CO. LTD and ANR. <b>Versus</b> M/S. GREEN FIELD TEA CO. PVT. LTD.	MR. B D DAS MR. N GOSWAMI MR. H K SARMA MR. D NATH MR. S DUTTA	
16	<b>WITH</b> <a href="#">WA/251/2017</a>	ASSAM POWER DISTRIBUTION CO. LTD. and ANR, <b>Versus</b> GREEN ASSAM TEA INDUSTRIES,	MR.B D DAS MR.N GOSWAMI MR.H K SARMA SC, APDCL MR. D NATH MR.S DUTTA	
17	<b>WITH</b> <a href="#">WA/252/2017</a>	ASSAM POWER DISTRIBUTION CO. LTD and ANR. <b>Versus</b> ASAM TEA PLANTERS ASSOCIATION and ANR,	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	MR. R GOSWAMI MISS P PATHAK MS. P KALITA MISS R DEVI

18	<b>WITH</b> <a href="#">WA/253/2017</a>	ASSAM POWER DISTRIBUTION CO. LTD. and ANR. <b>Versus</b> M/S. LEKHAPANI TEA CO. PVT. LTD.	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	
19	<b>WITH</b> <a href="#">WA/254/2017</a>	ASSAM POWER DISTRIBUTION CO. LTD. and ANR. <b>Versus</b> M/S. ISPAT UDYOG PVT. LTD.	MR. B D DAS MR. N GOSWAMI MR. H K SARMA MR. D NATH MR. S DUTTA	
20	<a href="#">Review.Pet./168/2019</a> IN WA/354/2018 (D/O), WITH Review.Pet./136/2022 (D/O), WA/154/2022 (D/O)	SMTI. SHELLEY DAS CHOWDHURY <b>Versus</b> SIRAZUL AMBIA AND 8 ORS.	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI	MR. K N CHOUDHURY (R-1) MR. I H SAIKIA (R-1) MR. I ALAM MR. B BORAH MR. K KALITA (R-1) MR. M R CHOUDHURY (R-1) SC, N C T E MS L HMAR (R-1) SC, EDU
21	<a href="#">PIL/6/2022</a> PIL 52/2020(D/O)	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM MR R M DAS, ADV. (R-4)
22	<b>WITH</b> <a href="#">PIL/2/2022</a>	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/3658/2023</a> in PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG)	GA, ASSAM
23	<a href="#">C.Ex.App./4/2023</a>	COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S DUROPLY INDUSTRIES LIMITED	MR. S C KEYAL	
24	<a href="#">WA/63/2024</a>	MANESWAR BASUMATARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. D P BORAH MR U GHOSH	SC. BTC
25	<a href="#">I.A.(Civil)/1138/2024</a> in WA/1213/2024	THE STATE OF ASSAM AND ANR <b>Versus</b> RAMEN KR SARMA AND 41 ORS	MR. R MAZUMDAR SC, EDU	MR. I CHOWDHURY SR ADV MR B CHOUDHURY W AHMED
	<b>WITH</b> <a href="#">WA/1213/2024</a> (Filing Number)	The State Of Assam <b>Versus</b> Ramen Kr Sarma	RAJESH MAZUMDAR	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
26	<a href="#">Cus.Ref./2/2024</a>	COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG <b>Versus</b> SRI ANIL DIXIT	MR. S C KEYAL	
	<b>WITH</b> <a href="#">I.A.(Civil)/1627/2024</a> in Cus.Ref./2/2024	COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG <b>Versus</b> SRI ANIL DIXIT	MR. S C KEYAL	
27	<a href="#">PIL/31/2024</a>	ANANTA SMITH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, REVENUE

28	<a href="#">WA/157/2024</a>	DIBRU DANGARI RIVER PART 1 MEEN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK	SC, CO OP MR. N K KALITA (r-4)
29	<a href="#">WA/185/2024</a>	ASSAD ULLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. L MOHAN MR. P GOGOI MS. S DUTTA	GA, ASSAM SC, SEC. EDU.
30	<a href="#">WP(C)/1108/2024</a> FIXED	BANK OF BARODA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U SAIKIA MR. Z ISLAM MS. S SARMA	GA, ASSAM
31	<b>WITH</b> <a href="#">WP(C)/1105/2024</a>	BANK OF BARODA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U SAIKIA MR. Z ISLAM MS. S SARMA	GA, ASSAM
32	<b>WITH</b> <a href="#">WP(C)/1159/2024</a>	BANK OF BARODA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U SAIKIA MR. Z ISLAM MS. S SARMA	GA, ASSAM MR I S MAZUMDAR (r-4)
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
33	<a href="#">WA/159/2024</a> CAVT. NO.04222/024,	MAHAMMAD AZAD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN	MR S HOQUE MR. M ISLAM FOR CAVEATOR SC, EDU
34	<a href="#">WP(C)/2656/2024</a>	MALAYA KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
35	<a href="#">PIL/52/2023</a>	SADHARAN JATI BIKASH PARISHAD, ASOM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. DEBEN SAIKIA (PETITIONER IN PERSON)	GA, ASSAM MR A CHALIHA (FOR MEDICAL EDUCATION AND RESEARCH)
36	<a href="#">WA/432/2023</a>	MADHURI BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (r-6) MR. A J RAJKHOWA (r-6) SC, SEC. EDU.
37	<a href="#">WA/457/2023</a>	PRASANNA RABHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. A	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
38	<a href="#">PIL/24/2024</a>	TAREK AKHTAR ANSARI AND ANR <b>Versus</b> THE CHIEF SECRETARY TO THE GOVT. OF ASSAM AND 5 ORS.	MR. R SHARMA MR E AHMED MS P PHUKAN MD. I HUSSAIN RIYAZ KHAN MISS R A CHOUDHURY	GA, ASSAM DY.S.G.I. SC, REVENUE
39	<a href="#">WA/53/2024</a>	BIPLAB MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. F	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PWD
40	<a href="#">WA/97/2024</a> FIXED	APURBA KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, GMC
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
41	<a href="#">WP(C)/4008/2023</a>	DWIPJYOTI TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR. D. BORAH	MR. S K MEDHI DY.S.G.I.
42	<a href="#">PIL/5/2024</a> FIXED	RATON HOJAI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
43	<b>WITH</b> <a href="#">PIL/66/2023</a>	TARASON HAKMOUSA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR U RONGPI	SC, PWD SC, N C HILLS
44	<a href="#">PIL/12/2024</a> FIXED	GITIKA BHATTACHARJYA AND 12 ORS <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR R DHAR, SC, PWD DY.S.G.I.

**HEARING**

45	<a href="#">ITA/5/2021</a>	PR. COMMISSIONER OF INCOME TAX, SHILLONG <b>Versus</b> SHREE PRAKASH SINGH	MR. S C KEYAL MR. S SARMA	MR B P BORAH (r-1) MR P J DUTTA (r-1) MR R S RONGHANG (r-1)
46	<a href="#">WA/159/2021</a>	RATUL DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. M K CHOUDHURY (R-4) GA, ASSAM MR. A BARKATAKI (R-4) MR. M MAHANTA (R-3) MR. A SARMA (r-4) MR P BHARDWAJ (R-4) MR. M SARMA (R-4) MR T R SEN (r-4) MR. LENTSO (r-4)
47	<a href="#">WA/173/2021</a>	PRABHAKAR DAS AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. P S BHATTACHARYYA (r-1,2) MR A SHARMA (R-3,4) ASSTT.S.G.I.
48	<a href="#">WA/190/2021</a>	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	MR. P D NAIR (FOR ALL RESPONDENTS) MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
	<b>WITH</b> <a href="#">I.A.(Civil)/789/2022</a> in WA/190/2021	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> V. KAPCHUNGUNGA AND 9 ORS.	MR. S C KEYAL	MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
49	<a href="#">WA/229/2021</a>	THE STATE OF ASSAM <b>Versus</b> PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MR. A BHATTACHARYA MS. M DEORI MR S KHAN
	<b>WITH</b> <a href="#">I.A.(Civil)/1509/2021</a> in WA/229/2021	THE STATE OF ASSAM <b>Versus</b> PHAGULAL PRASAD	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN
50	<a href="#">WA/292/2021</a>	BISWA BORDOLOI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, WATER RESOURCE SC, FINANCE
	<b>WITH</b> <a href="#">WA/148/2021</a>	MADHAB DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">WA/149/2021</a>	KHANINDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
53	<b>WITH</b> <a href="#">WA/150/2021</a>	KANDARPA CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
	<b>WITH</b> <a href="#">WA/151/2021</a>	JATISH CHANDRA BORA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE

55	<a href="#">WA/298/2021</a> WITH WP(C) 7056/2013 (D/O)	UNION OF INDIA AND 3 ORS <b>Versus</b> BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
56	<a href="#">WA/300/2021</a> CAVT. NO.06602/021,	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. <b>Versus</b> PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
57	<b>WITH</b> <a href="#">WP(C)/6562/2021</a>	M/S JSB CEMENT LLP <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
58	<b>WITH</b> <a href="#">WP(C)/4333/2022</a>	M/S JSB CEMENT LLP <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI
59	<a href="#">WA/323/2021</a>	KRISHNA HANDIQUE AND 102 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY Mr M U Ahmed N GAUTAM	GA, ASSAM
60	<b>WITH</b> <a href="#">WA/50/2022</a>	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> SRI PALASH PHUKAN AND 165 ORS	MR. R K D CHOUDHURY SR, GA, ASSAM	
61	<a href="#">WP(C)/385/2021</a>	SADHANA DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R K MOUR MR P DAS MR. R GUPTA MS. J BHATTACHARJEE	SC, REVENUE SC, G M D A
62	<a href="#">WP(C)/1707/2021</a>	DHANAPATI LAHKAR AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H K DAS MR. U PATHAK	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI ASSTT.S.G.I.
63	<a href="#">WP(C)/3045/2021</a>	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1559/2021</a> in WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
64	<b>WITH</b> <a href="#">WP(C)/2066/2019</a>	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1473/2021</a> in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.

**WITH**  
[I.A.\(Civil\)/1843/2021](#)  
**in** WP(C)/2066/2019

KRISHNABEHARI TEA COMPANY LTD.  
AND 3 ORS.

MR. S DEKA  
MS. J BORO

GA, ASSAM  
SC. ATPPF  
ASSTT.S.G.I.

**Versus**

THE STATE OF ASSAM AND 6 ORS.

RAIHENA BEGUM

**Versus**

THE UNION OF INDIA AND 5 ORS

MR H R A CHOUDHURY  
MR. A MANNAF  
MD A S ALI

MR. A SATTAR  
MR. U K NAIR  
MR F HAQUE  
MR H GUPTA (R-1 TO 4)  
MR. M P SARMA  
MR H K BARUAH  
ASSTT.S.G.I.

65 [WP\(C\)/3091/2021](#)

**WITH**  
[WP\(C\)/1886/2020](#)

RAIHENA BEGUM

**Versus**

THE UNION OF INDIA AND 5 ORS.

MR H R A CHOUDHURY  
MR. M H RAJBARBHUIYAN  
MR. A MANNAF

S N SARMA (R-5)  
MR. A SATTAR (R6)  
MR. M NATH  
MRS. A GAYAN  
MR. A ROY  
MR. A SARMA (R-5)  
MR F HAQUE (R6)  
MR. A BHATTACHARJEE  
MR. K KALITA (R-5)  
MR H K BARUAH (R6)  
MR. C BASUMATARY (R-5)  
ASSTT.S.G.I.

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**WITH**  
[WP\(C\)/2914/2021](#)

MUSSTT AMBIA BEGUM

**Versus**

THE UNION OF INDIA AND 5 ORS

MR. U K NAIR  
MR. A CHETRY  
MR F HAQUE  
MR A CHAKRABORTY

MR. A MANNAF  
MS. B SARMA (R-1,3,4,5)  
ASSTT.S.G.I.

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[WP\(C\)/4840/2021](#)

ASHOK KUMAR DAS AND 3 ORS

**Versus**

THE UNION OF INDIA AND 3 ORS

MR. A AHMED  
MRS. R DEVI  
MS. D GOSWAMI

C.G.C.  
MRS. R DEVI  
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
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9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/133/2024</a>	DILRUBA YESMIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, SEC. EDU. SC, FINANCE
2	<a href="#">WP(C)/436/2024</a>	NAZRUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
<b>WITH</b>				
3	<a href="#">WP(C)/464/2024</a>	BADRUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
4	<a href="#">WP(C)/1670/2024</a>	GOLAK CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, SEC. EDU.
5	<a href="#">WP(C)/2941/2024</a>	SYED FARUK HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, BTC
<b>ADMISSION</b>				
6	<a href="#">WP(C)/1350/2020</a> FIXED	SABIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M CHOUDHURY MR RIZWAN YASIN	SC, HIGHER EDU SC, APSC MS. P BHATTACHARYA (R-6) MR B P BORAH (R-5) MR. A BORUA (R-6) MR P J DUTTA (R-5) MR B S DEKA (R-6) MR R S RONGHANG
7	<a href="#">WP(C)/2677/2021</a> FIXED	MAHENDRA NATH MAHANTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, ELEM. EDU SR. GA, ASSAM
<b>WITH</b>				
8	<a href="#">Cont.Cas(C)/201/2022</a>	MAHENDRA NATH MAHANTA AND ANR <b>Versus</b> SURANJANA SENAPATI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK



9	<a href="#">WP(C)/6045/2021</a> FIXED	CHAHENARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR M M RAHMAN MR R DAS	SC, ELEM. EDU
10	<a href="#">WP(C)/717/2023</a> FIXED	DR. LALATENDU SAHU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, HIGHER EDU GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE
11	<a href="#">WP(C)/2882/2023</a> FIXED	BINOD CH BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, SCERT, MR. S. BORA (R-2, R-5) GA, ASSAM SC, FINANCE
12	<a href="#">WP(C)/4810/2023</a> FIXED	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	SC, ELEM. EDU
13	<a href="#">WP(C)/25/2024</a> FIXED	SURAJ KUMAR SINGH (MINOR) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	GA, ASSAM DY.S.G.I.
<b>ORDERS</b>				
14	<a href="#">Cont.Cas(C)/214/2022</a> B/O	BILAYET HUSSAIN <b>Versus</b> SMTI. MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. N J KHATANIAR MR. U SARMA
15	<a href="#">Cont.Cas(C)/352/2023</a> FIXED	MD. ABDULLAH SHEIKH @ MD. ABDULAL SK <b>Versus</b> MAMATA HOJAI	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ MS C MEDHI	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
16	<a href="#">Cont.Cas(C)/178/2024</a> FIXED	ARUN KUMAR SHARMA <b>Versus</b> SMT. POMI BARUAH	MR B D DAS MR H K SARMA MR. H R DAS	MR. K GOGOI (R-1) MR S DAS (R-1)
<b>HEARING</b>				
17	<a href="#">WP(C)/6721/2022</a> FIXED	HILAL UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, FINANCE SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/4608/2018</a> WITH LCR	SAMBARU SHEIKH <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2 <a href="#">WP(C)/4683/2018</a> WITH LCR	ABDUL MUTALIB @ ABUL MATALIB <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P N SHARMA MR R BORAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
3 <a href="#">WP(C)/4707/2018</a> WITH LCR	SHAHIDA KHATOON @ SHAHIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 <a href="#">WP(C)/4761/2018</a> WITH LCR	ANOWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR R KARIM MS A PARVEEN MR. J BRAHMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5 <a href="#">WP(C)/4763/2018</a> WITH LCR	MULUKJAAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H K DAS MR D J DAS MR. U PATHAK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6 <a href="#">WP(C)/4781/2018</a> WITH LCR	RINA BARMAN @ RINA BALA BARMAN AND 3 ORS. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
7 <a href="#">WP(C)/4879/2018</a> WITH LCR	SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR. R ALI MD R AMIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

8	<a href="#">WP(C)/4880/2018</a> WITH LCR	IMRANA BEGUM MAZUMDER <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ADMISSION</b>				
9	<a href="#">WP(C)/1653/2017</a> WITH LCR	MAFIDA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.M DUTTA MR.N ISLAM MS.F N AHMED MR.N UDDIN	GA, ASSAM ASSTT.S.G.I.
10	<a href="#">WP(C)/5344/2017</a> WITH LCR	RUKIYA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
11	<a href="#">WP(C)/5393/2017</a> WITH LCR	MUSSTT. KUKILA BEGUM <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR. B K DAS MR S M ABDULLAH P	GA, ASSAM ASSTT.S.G.I.
12	<a href="#">WP(C)/5418/2017</a> WITH LCR	SMT. MEERA DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MS.B HAZARIKA MS.S K NARGIS MS.N DAS	GA, ASSAM ASSTT.S.G.I.
13	<a href="#">WP(C)/5420/2017</a> WITH LCR	MUSST. JAHURA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH MS.R NEWAR	GA, ASSAM ASSTT.S.G.I.
14	<a href="#">WP(C)/5422/2017</a> WITH LCR	GOLAP HUSSAIN @ GOLAM HUSSAIN <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM(R. 2 TO 8.) ASSTT.S.G.I.(R. 1.)
15	<a href="#">WP(C)/5442/2017</a> WITH LCR	BADSHA ALI @ BADSHA MIAH@ BADSHA MIYA <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.P BORAH	GA, ASSAM ASSTT.S.G.I.
16	<a href="#">WP(C)/5702/2017</a> WITH LCR	TAHAJ UDDIN @ TAHEJUDDIN <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.G SAROWAR MR.M ISLAM MS.F N AHMED MR.N UDDIN	GA, ASSAM ASSTT.S.G.I.
17	<a href="#">WP(C)/5876/2017</a> WITH LCR	BILLAL UDDIN <b>Versus</b> UNION OF INDIA and 4 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WP(C)/5879/2017</a> WITH LCR	SONA BHANU NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.A DAS MS.U NANDA MR.P S BISWAS	GA, ASSAM ASSTT.S.G.I.
19	<a href="#">WP(C)/5883/2017</a> WITH LCR	KUTUB ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MD.S ISLAM MRA HAWARI	GA, ASSAM ASSTT.S.G.I.
20	<a href="#">WP(C)/6050/2017</a> WITH LCR	MAHADEV SARKAR <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.M BISWAS MS.S MEDHI	GA, ASSAM ASSTT.S.G.I.
21	<a href="#">WP(C)/6140/2017</a> WITH LCR	SAKINA KHATUN @ CHAKINA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM ASSTT.S.G.I.
22	<a href="#">WP(C)/6198/2017</a> WITH LCR	KALAMJAN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. M U MAHMUD MR. A DAS MR. S ISLAM MR. S HAQUE MRS R BORAH MS. C KALITA MR. M ALI	GA, ASSAM ASSTT.S.G.I.
23	<a href="#">WP(C)/6790/2017</a> WITH LCR	MOKTAB ALI @ MUKTAR ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.M ISLAM MR.S B RAHMAN MR.A W AMAN	GA, ASSAM(Res no. 2 to 4) ASSTT.S.G.I.(Res no. 1)
24	<a href="#">WP(C)/6799/2017</a> WITH LCR	JAMILA KHATUN <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MRB SARKAR MS.P BASFORE	GA, ASSAM ASSTT.S.G.I.

25	<a href="#">WP(C)/6826/2017</a> WITH LCR	MINA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. A R SIKDAR MR. A MANNAF MR. M H TALUKDAR MR. A S ALI	GA, ASSAM ASSTT.S.G.I.
26	<a href="#">WP(C)/6832/2017</a> WITH LCR	RABI CHANDRA MONDAL @ RABINDRA MONDAL @ RABI MONDAL <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
27	<a href="#">WP(C)/6838/2017</a> WITH LCR	MUSSTT. RAJAMALA BEGUM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
28	<a href="#">WP(C)/6866/2017</a> WITH LCR	SUNIL CH. DAS@ SUNIL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P C DEY MR B CHANDA	GA, ASSAM ASSTT.S.G.I.
29	<a href="#">WP(C)/7841/2017</a> WITH LCR	RAM KRISHNA SARKAR <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B BORGHAIN MR.S NEOG MS.S G BARUAH	GA, ASSAM ASSTT.S.G.I.
30	<a href="#">WP(C)/8093/2017</a> WITH LCR	DIPALI SARKAR @ DIPALI KARMAKAR <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
31	<a href="#">WP(C)/1936/2018</a> WITH LCR	NUR NOBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T H HAZARIKA MR. S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	<a href="#">WP(C)/1940/2018</a> WITH LCR	GUL BHANU @ GOLEMEN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. S Z AHMED MR. P RAHMAN MS. H BEGUM MS. M AHMED	ASSTT.S.G.I.
33	<a href="#">WP(C)/2604/2018</a> WITH LCR	AKBAR ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS. S ROY MS F BEGUM MRS. B CHAKRABORTY	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
34	<a href="#">WP(C)/2643/2018</a> WITH LCR	HIMANI RANI PAUL @ HIMANI PAUL <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	SC, NRC MR D KALITA MS. A BORUAH MR. M DEKA MR S HOQUE MS. S N RENGMA SC, ELECTION COMMISSION.	ASSTT.S.G.I. SC, F.T
35	<a href="#">WP(C)/2649/2018</a> WITH LCR	ABDUL NOOR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J C GOGOI MR S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
36	<a href="#">WP(C)/2663/2018</a> WITH LCR	MALATI MONDAL <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. M U MAHMUD MR. A GONI MR S ISLAM MR. M ALI MR P K DAS	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
37	<a href="#">WP(C)/2721/2018</a> WITH LCR	KARIM ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR D HALOI MR. B C DAS	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
38	<a href="#">WP(C)/2735/2018</a> WITH LCR	RUBJAN BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR. S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

39	<a href="#">WP(C)/2786/2018</a> WITH LCR	SHAHATON BIBI @ SAHATON BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR B ISLAM MR. A DEB MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
40	<a href="#">WP(C)/4645/2018</a> WITH LCR	NUR ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
41	<a href="#">WP(C)/4864/2018</a> WITH LCR	ABUL @ ABDUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR. A AHMED MR A RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

**ORDERS**

42	<a href="#">WP(C)/1328/2013</a>	MD. ABDUL KAYUM TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.H K GOGOI MR.S ROY MR.B AHMED	GA, ASSAM MR A TEWARI MRSS P TEWARI
43	<a href="#">Review.Pet./111/2021</a> IN WP(C) 3889/19(D/O)	SANGSHER ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC A W AMAN MR SARFRAZ NAWAZ ASSTT.S.G.I. SC, ECI SC, F.T
44	<a href="#">Review.Pet./36/2022</a> IN WP(C) 2587/19(D/O), WITH LCR	SAJINA KHATUN @ SAJIRAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
45	<a href="#">Review.Pet./75/2023</a> IN WP(C) 5697/19 (D/O)	BANESA KHATOON (BEGUM) <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024

20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/299/2024</a>	ABDUL MANNAN <b>Versus</b> J. B. EKKA AND 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	
2	<a href="#">WP(C)/2783/2024</a> FIXED	ABDUL QUDDUS BORBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM
3	<a href="#">WP(C)/2936/2024</a>	PASHUPATI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN	GA, ASSAM
4	<a href="#">WP(C)/2939/2024</a>	SAZIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, PWD ROAD
5	<a href="#">WP(C)/2940/2024</a>	E-SQUARE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K SARMA	GA, ASSAM
6	<a href="#">WP(C)/2944/2024</a>	MANASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA M INGTI	GA, ASSAM SC, FOREST SC, GMC SC, G M D A
7	<a href="#">WP(C)/2950/2024</a>	RATUL BORGHAIN <b>Versus</b> OFFICE OF THE INSURANCE OMBUDSMAN AND 5 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. S. SUR MR. H R DAS MR J LOTH	DY.S.G.I.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
8	<a href="#">I.A.(Civil)/1661/2024</a> in <a href="#">Cont.Cas(C)/224/2023</a>	MILAN JYOTI MAHILA ATMA SAHAYAK GUT <b>Versus</b> ER. BILLYA MANGAL ROY	G UDDIN P ADHIKARI	
	<b>WITH</b> <a href="#">Cont.Cas(C)/224/2023</a>	MILAN JYOTI MAHILA ATMA SAHAYAK GUT <b>Versus</b> ER. BILLYA MANGAL ROY	G UDDIN P ADHIKARI	

**ADMISSION**

9	<a href="#">WP(C)/6670/2022</a> FIXED	NATUN MELANG MIN SILPA SAMABAY SAMITY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM MR G BORDOLOI, SC, CO- OPERATION DEPTT.
10	<a href="#">WP(C)/7645/2022</a> FIXED	ON THE DEATH OF PARESH KUMAR ROY, HIS LEGAL HEIRS- SMT SEWALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
<b>WITH</b>				
11	<a href="#">WP(C)/7635/2022</a>	AJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
12	<a href="#">WP(C)/1394/2023</a> FIXED	MD. SULEMAN ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM MR. B RAHMAN (r-6)
13	<a href="#">WP(C)/2220/2023</a>	RISHI GUPTA <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM SC, AG MR. S K MEDHI (r-11) SC, FINANCE SC, PWD
14	<a href="#">WP(C)/2224/2023</a>	MUKAND INFRASTRUCTURE PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM
15	<a href="#">WP(C)/3587/2023</a> FIXED	RUPAM CHAKRABORTY <b>Versus</b> THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. K K DEY MR. J K GOSWAMI (R-1,2,6) MR V K BAROOAH SC, AIDC
<b>WITH</b> <a href="#">I.A.(Civil)/2466/2023</a> in WP(C)/3587/2023				
16	<a href="#">WP(C)/5721/2023</a>	M/S DEKA ASSOCIATES <b>Versus</b> RUPAM CHAKRABORTY AND 6 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM MR. L N DIHINGIA SC, AIDC
<b>WITH</b>				
17	<a href="#">WP(C)/4940/2023</a> FIXED	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K BORAH MR. S SAHU MR A BARUAH	MR. T J MAHANTA (R-5) GA, ASSAM MR. P P DUTTA (R-5) MR. A BORUA (R-5) SC, AIDC
18	<a href="#">WP(C)/6108/2023</a> FIXED	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM
19	<a href="#">WP(C)/6109/2023</a> FIXED	DINAMANI HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
20	<a href="#">WP(C)/6125/2023</a> FIXED	DINAMANI HALOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. SC, BTC SC, FINANCE
21	<a href="#">WP(C)/6247/2023</a> B/O	ANIL DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N BORAH G. R. SINGHA N AHMED MR M.J. BHARALI	GA, ASSAM SC, AFDC
22	<a href="#">WP(C)/1677/2024</a>	DIPANKAR BAYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D CHOWDHURY A NEOG	GA, ASSAM MR. N ALAM (R-6) MR. S R BORUAH (R-4, R5) MR K JAIN (R-6) M BRAHMA (R-4, R5)



23	<a href="#">WP(C)/1878/2024</a> FIXED	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
<b>ORDERS</b>				
24	<a href="#">Cont.Cas(C)/713/2019</a>	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> SAMBHAJI NARSING PAWAR	MR G JALAN	
25	<a href="#">WP(C)/8326/2019</a>	KHAGEN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN	SC, FOREST
26	<a href="#">Cont.Cas(C)/403/2020</a>	RASHTRIYA AGRICULTURAL PRODUCTS AND ANR. <b>Versus</b> NARAYAN DAS AND ANR.	MS M HAZARIKA MR D KHAN	MR. P N GOSWAMI (R2) MR. R R Gogoi (R2)
27	<a href="#">Cont.Cas(C)/346/2021</a>	M/S MARUTI QUALITY PRODUCTS PVT LTD (UNIT PVC) <b>Versus</b> NARAYAN DAS AND ANR	MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	MR. P N GOSWAMI (R-2) MR. L MOHAN MR. R R Gogoi (R-2)
28	<a href="#">Cont.Cas(C)/654/2023</a>	FAZLUR RAHMAN <b>Versus</b> BORSING RONGPI AND 2 ORS.	MR N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3)
29	<a href="#">Cont.Cas(C)/656/2023</a>	ANUWAR HUSSAIN <b>Versus</b> BORSING RONGPI AND 2 ORS.	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3)
30	<a href="#">Cont.Cas(C)/693/2023</a>	ABU MAHAMMAD ZAKARIA <b>Versus</b> PABITRA RAM KHAUND, IAS AND 2 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	
31	<a href="#">Cont.Cas(C)/780/2023</a> B/O	SALEHA BEGUM AND ANR <b>Versus</b> DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	
	<b>WITH</b>			
32	<a href="#">Cont.Cas(C)/781/2023</a>	HARESWAR KALITA AND ANR <b>Versus</b> DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	
	<b>WITH</b>			
33	<a href="#">Cont.Cas(C)/782/2023</a>	SARAT BORA AND ANR <b>Versus</b> DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	
34	<a href="#">Cont.Cas(C)/52/2024</a> FIXED	M/S RT HARDWARE AND SUPPLIERS AND ANR <b>Versus</b> JAY SHIVANI	MR M J QUADIR MS S AHMED MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH
35	<a href="#">Cont.Cas(C)/100/2024</a> FIXED	KARAN P. BATRA <b>Versus</b> AVINASH PURUSSHOTTAM DAS JOSHI AND 2 ORS.	MR. I KALITA MR B CHOUDHURY MS. M KALITA	MR. M BHAGABATI (R-1) MS G BORA (R-1) MS. B TALUKDAR (R-1) MR. D NATH (R-2,3) O ASSUMI (R-2,3)
36	<a href="#">Cont.Cas(C)/121/2024</a>	CHANDRESWAR SAIKIA <b>Versus</b> S. ABBASI AND 4 ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-2,3,4,5) MR R M DAS (R-2,3,4,5) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)
37	<a href="#">Cont.Cas(C)/221/2024</a> B/O	SUJIT NAMASUDRA <b>Versus</b> GYANENDRA PRATAP SINGH AND ANR	MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA	MR. D NATH (R-2)
38	<a href="#">I.A.(Civil)/1621/2024</a> B/O, WITH WP(C)/2382/2024 (D/O) in WP(C)/2382/2024	DINAMANI HALOI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. S CHUTIA MS. P CHUTIA	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024
7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/300/2024</a>	JOHN PATHARI <b>Versus</b> DIGANTA BORAH, IPS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	
2	<a href="#">WP(C)/922/2024</a> B/O	UZZAL BARMAN @ UJJAL BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. P BHATTACHARYA MR T GOGOI	SR. GA, ASSAM SC, PWD
3	<a href="#">WP(C)/1714/2024</a> FIXED	MD. NABAB ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY	SC, CO OP GA, ASSAM SC, FINANCE
<b>WITH</b>				
4	<a href="#">Cont.Cas(C)/415/2018</a>	TULOSHI DHAR SARMA AND 38 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
<b>WITH</b>				
5	<a href="#">Cont.Cas(C)/432/2018</a>	INDRAJIT KALITA AND 11 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)

6	<b>WITH</b> <a href="#">Cont.Cas(C)/463/2018</a>	HASEN ALI SHEIKH AND 3 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
7	<b>WITH</b> <a href="#">Cont.Cas(C)/468/2018</a>	DWIPEN GOSWAMI AND 116 ORS. <b>Versus</b> MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	<b>WITH</b> <a href="#">I.A.(Civil)/3588/2022</a> in <a href="#">Cont.Cas(C)/468/2018</a>	DWIPEN GOSWAMI AND 116 ORS. <b>Versus</b> MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
8	<b>WITH</b> <a href="#">WP(C)/404/2020</a>	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/703/2024</a> in <a href="#">WP(C)/404/2020</a>	KABUL BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS	SC, CO OP MS. D S NEOG, SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE
9	<b>WITH</b> <a href="#">WP(C)/1086/2020</a>	HARENDRA NATH BORA AND 84 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
10	<b>WITH</b> <a href="#">WP(C)/3189/2020</a>	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
11	<b>WITH</b> <a href="#">Cont.Cas(C)/221/2023</a>	PHULENDRA NARAYAN KONWAR AND ANR <b>Versus</b> ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
12	<b>WITH</b> <a href="#">Cont.Cas(C)/323/2023</a>	MD. ABUL HUSSAIN <b>Versus</b> B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA

13	<a href="#">WP(C)/1786/2024</a> FIXED	ANURAG BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
	<b>WITH</b>			
14	<a href="#">WP(C)/1694/2024</a>	MABARAK ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
15	<a href="#">WP(C)/2032/2024</a> FIXED	SANJEEV KUMAR GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, PWD ROAD GA, ASSAM
16	<a href="#">WP(C)/2462/2024</a>	HEMANTA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR Z HUSSAIN MR. M HOQUE	SC, HEALTH
17	<a href="#">WP(C)/2817/2024</a> FIXED	KAILYAN DAS AND 47 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
18	<a href="#">WP(C)/2822/2024</a> FIXED	AJOY DAIMARI @ SRI AJAI DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, AG SC, P H E SC, FINANCE
19	<a href="#">WP(C)/2879/2024</a> FIXED	KARUNA GOGOI AND 124 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM SC, WATER RESOURCE
20	<a href="#">WP(C)/2927/2024</a>	RAJEN BEY AND ANR <b>Versus</b> THE MANAGING DIRECTOR, ASSAM POWER GENERATION CORPORATION LTD AND 6 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, APDCL
21	<a href="#">WP(C)/2930/2024</a>	SUMITA BISWAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR D KALITA MR. D NATH	DY.S.G.I.
22	<a href="#">WP(C)/2937/2024</a>	KANHAI BASFOR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH J DASGUPTA MR. U S BORA MR P J DUTTA MISS. J GOGOI	SC, PWD ROAD SC, K A A C
23	<a href="#">WP(C)/2938/2024</a>	MD. IBRAHIM ALI <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
24	<a href="#">WP(C)/2949/2024</a>	ROLL NO. 5111002913 SWARUP SINHA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A R TAHBILDAR	GA, ASSAM DY.S.G.I. SC, WPT AND BC
25	<a href="#">WP(C)/2954/2024</a>	BABLU BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MR. S BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	GA, ASSAM
		<b>ORDER (IMPLEADMENT OF PARTY)</b>		
26	<a href="#">I.A.(Civil)/1682/2024</a> in WP(C)/2487/2024	MAHUA DUTTA ROY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, APDCL
	<b>WITH</b> <a href="#">WP(C)/2487/2024</a>	MAHUA DUTTA ROY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 16 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, APDCL
		<b>ADMISSION</b>		
27	<a href="#">WP(C)/1111/2022</a>	BHAGABAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN MR. A BHATTACHARYYA MR A B DUTTA	GA, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE

	<b>WITH</b> <a href="#">I.A.(Civil)/1487/2022</a> in WP(C)/1111/2022	BHAGABAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR I C GOGOI MR. P KALITA	
28	<a href="#">WP(C)/3620/2022</a> B/O	MOFIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR. J ALI	GA, ASSAM
29	<a href="#">WP(C)/5343/2022</a> FIXED	GAJENDRA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
30	<a href="#">WP(C)/8443/2022</a>	RAMA KANTA DEKA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA B. K. BORAH P. BORAH	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SC, HANDLOOM AND TEXTILE SC, FINANCE
31	<a href="#">WP(C)/1053/2023</a> FIXED	LITON MITRA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR. N J GOGOI M.A. BEGUM	GA, ASSAM SC, WPT AND BC
32	<a href="#">WP(C)/2065/2023</a>	BIREN BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MS D ANGANA	SC, PWD ROAD MR. S K MEDHI, ACCOUNTANT GENERAL (A&E) MD. A HASSAN, ACCOUNTANT GENERAL (A & E ), ASSAM DY.S.G.I. SC, FINANCE
33	<a href="#">WP(C)/2230/2023</a> FIXED	SAFIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM MR. A HASAN
34	<a href="#">WP(C)/2829/2023</a>	PINKU DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	SC, SLRC SC, EDU SC, SEBA SHRI T CHUTIA
	<b>WITH</b>			
35	<a href="#">WP(C)/2831/2023</a>	IPSHITA DUTTA BORUAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	SC, SLRC SC, EDU SC, SEBA
36	<a href="#">WP(C)/2833/2023</a>	PRANAB KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	SC, EDU SC. SEBA SHRI T. CHUTIA
37	<a href="#">WP(C)/2836/2023</a> B/O	MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	GA, ASSAM
38	<a href="#">WP(C)/3835/2023</a> FIXED, WITH OFFICE NOTE	PANKAJ OZA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
	<b>WITH</b>			
39	<a href="#">WP(C)/5525/2023</a>	PANKAJ OZA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 77 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	GA, ASSAM
40	<a href="#">WP(C)/4243/2023</a> FIXED, WITH WP(C)/2557/2015 (D/O), WP(C)/2990/2017 (D/O)	KAMAL KATAKY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, GAD SC, REVENUE SC, FINANCE
41	<a href="#">WP(C)/4258/2023</a>	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI	GA, ASSAM
42	<a href="#">WP(C)/4932/2023</a> B/O	GOLOK CHANDRA BORA <b>Versus</b> THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, SEBA

43	<a href="#">WP(C)/327/2024</a> B/O	RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA	SC, FOREST MR. S BARUAH, SC, PCBA
44	<a href="#">WP(C)/613/2024</a> FIXED	BHABEN BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
45	<a href="#">WP(C)/619/2024</a> B/O	RANJAN KR BARUAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
46	<a href="#">WP(C)/667/2024</a> B/O	MRITUNJAY SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA
47	<a href="#">WP(C)/907/2024</a>	PHANIDHAR PATIRI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MRS. R DEVI DY.S.G.I.
48	<a href="#">WP(C)/1355/2024</a> B/O	DHRITIMAN RAY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MD. S HUDA MD. K ISLAM	GA, ASSAM MR. J HANDIQUE, SC REVENUE
49	<a href="#">WP(C)/1544/2024</a> B/O	DIGANTA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM SC, FINANCE
50	<a href="#">WP(C)/1587/2024</a>	CHANDAN JYOTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
51	<a href="#">WP(C)/2451/2024</a> FIXED	SAIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
52	<a href="#">Cont.Cas(C)/466/2015</a> FIXED	MD. HUSSAIN ALI <b>Versus</b> P.K. TIWARI and ORS	MR.R ISLAM MR D N SARMA S K DAS BRIG(RETD.) N DEKA	MR. D SAIKIA (R6, R-9) MR. R BORPUJARI (R6, R-9) MS.A VERMA(R-2) MR. D NATH (R-8) MR.M CHOUDHURY(R-4) MR.K K PARASAR(R-1) MR.B KALITA(R-4) MR. S DUTTA (R-9) MS.D TAMULI(R - 5) MS. N BORDOLOI (R6) MR.B CHETRI(R-1) MR.P K MUNIR(R-4)
53	<a href="#">Cont.Cas(C)/395/2020</a> FIXED	HASNIN SHAMINA SAYYID <b>Versus</b> SAMIR KUMAR SINHA AND ORS	NISHAT SAYYID MS P AGARWAL MR I HASIEB	MR. D SAIKIA MR A CHALIHA MR B GOGOI
54	<a href="#">Cont.Cas(C)/567/2022</a>	NAYAN SARMA <b>Versus</b> R K GUPTA AND ANR	MR H TALUKDAR B R BRAHMA MR. R SARMA	MR. S S ROY (r-2) MR. J SAIKIA (r-2) MR. S BORTHAKUR (r-2)
55	<a href="#">Cont.Cas(C)/70/2023</a>	IDRISH ALI <b>Versus</b> SATYA NARAYAN SINGH AND ANR	MR S K SARKAR MS P BORAH MRS V L BHATTACHARJEE	MR. A K SHARMA MR D KALITA (r-2) MR J ABEDIN MS. B SARMA MR. D NATH (r-2) MR. N D SARMA
56	<a href="#">Cont.Cas(C)/438/2023</a>	BINOD SAIKIA <b>Versus</b> PABAN KUMAR BORTHAKUR AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM M R Sharma	MS. D S NEOG (r-2) MS. M DEVI (R-1) MR. A DAS (R-1)
57	<a href="#">Cont.Cas(C)/30/2024</a> FIXED	KESHAB BAISHYA <b>Versus</b> SMTI. KEERTHI JALLI, IAS	MR. S K ROY MRS. M M ROY S MEDHI	MR. D NATH MR D KALITA
58	<a href="#">Cont.Cas(C)/101/2024</a>	JESMIN BEGUM <b>Versus</b> RABI KALITA	MR P H KONWAR	
59	<a href="#">I.A.(Civil)/1594/2024</a> in WP(C)/2572/2024	BHODRA MOHAN HASNU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D KALITA MR. D THAOSEN MR J LOTH	SC, AG (A AND E) GA, ASSAM SC, FOREST SC, FINANCE

	<b>WITH</b> <a href="#">WP(C)/2572/2024</a>	BHODRA MOHAN HASNU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D KALITA MR. D THAOSEN MR J LOTH	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, FOREST
60	<a href="#">I.A.(Civil)/1625/2024</a> in <a href="#">WP(C)/2698/2024</a>	MAZEDA KHATUN, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR A HAQUE MR Z RAHMAN	GA, ASSAM SC, AG SC, HEALTH
	<b>WITH</b> <a href="#">WP(C)/2698/2024</a>	MAZEDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR A HAQUE MR Z RAHMAN	GA, ASSAM SC, AG SC, HEALTH
61	<a href="#">I.A.(Civil)/1692/2024</a> in <a href="#">WP(C)/7453/2023</a>	GANESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/7453/2023</a>	GANESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM
		<b>HEARING</b>		
62	<a href="#">WP(C)/2958/2023</a> FIXED	SUSHIL KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	MR. D P BORAH (R-2,3) MR U GHOSH (R-2,3) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024
7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Tr.P.(C)/43/2024</a>	MINA KUMARI PRASAD <b>Versus</b> KAUSHIK AGARWAL	MR. S C KEYAL	
2	<a href="#">CRP(IO)/182/2024</a> B/O	ASHISH DAS <b>Versus</b> ABDUL HAI AND 20 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
3	<a href="#">RSA/31/2023</a> WITH LCR, B/O	MUSTAFA SHAHIDUL ISLAM <b>Versus</b> MUSST. MANJULA HOQUE ISLAM AND ANR.	MR P K KALITA MR. K R BOROOAH	MR K K MAHANTA (Sr. Advocate) (r-1) MR. K M MAHANTA MS N BEGUM (r-1) MR S GAUTAM (r-1) M R Sharma (r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/602/2023</a> in RSA/31/2023	MUSTAFA SHAHIDUL ISLAM <b>Versus</b> MUSST. MANJULA HOQUE ISLAM AND ANR.	MR P K KALITA MR. K R BOROOAH	MR P DAS (r-2) GUNJAN DAS (r-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/3133/2023</a> in RSA/31/2023	MUSTAFA SHAHIDUL ISLAM, <b>Versus</b> MUSST. MANJULA HOQUE ISLAM,	MR. K R BOROOAH	
4	<a href="#">RSA/219/2023</a> FIXED	JITEN BARMAN @ JITENDRA BARMAN AND 6 ORS. <b>Versus</b> BHARATI BARMAN @ BHARATI MEDHI AND 4 ORS.	MR. B J MUKHERJEE MS R SAHA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3822/2023</a> in RSA/219/2023	JITEN BARMAN @ JITENDRA BARMAN AND 6 ORS. <b>Versus</b> BHARATI BARMAN @ BHARATI MEDHI AND 4 ORS.	MR. B J MUKHERJEE MS R SAHA	
5	<a href="#">RSA/39/2024</a> B/O	CHANDRA BISWAS AND 3 ORS <b>Versus</b> NARAYAN CH. BISWAS AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	

	<b>WITH</b> <a href="#">I.A.(Civil)/633/2024</a> in RSA/39/2024	CHANDRA BISWAS AND 3 ORS <b>Versus</b> NARAYAN CH BISWAS AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	
6	<a href="#">RSA/93/2024</a>	ON THE DEATH OF MAJHI BHENGA HIS LEGAL HEIRS, SMTI. CHINI BHENGRA AND ORS <b>Versus</b> JITEN BHENGRA AND 2 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	
<b>ORDERS</b>				
7	<a href="#">MACApp./223/2004</a> WITH LCR	PUNIMAI BORAH <b>Versus</b> UNITED INDIA INSURANCE CO LTD	MR.D C K HAZARIKA MS.S B CHOUDHURY MR.M DAS	MR.S S SHARMA MRA SHARMA MS.F KHAN MS.L SARMA
8	<a href="#">I.A./1605/2016</a> in MACApp./270328/2016	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI ELI DEVI and 5 ORS,	MS.S ROY MS.A THAKURIA	MR.D SAIKIA(R-4) MR.A J SARMA(R-1) MR.S K GHOSH(R-1) MR.P D NAIR(R-1) MR G ALAM(R-1) MR.D K MEDHIR-4 MS.R BASUMATARY(R-4) MR.A K BORBORA(R-4)
	<b>WITH</b> <a href="#">MACApp./270328/2016</a> (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI ELI DEVI and 5 ORS		
9	<a href="#">I.A.(Civil)/3297/2017</a> in CRP/293232/2017	TARA DEVI <b>Versus</b> CHANDRA BAHADUR BISWAKARMA AND 2 ORS	MR. L GOGOI MR.A KHANIKAR MR.B KALITA MRP GOGOI	
	<b>WITH</b> <a href="#">CRP/293232/2017</a> (Filing Number)	SMTI. TARA DEVI. <b>Versus</b> CHANDRA BAHADUR BISWAKARMA and 2 ORS.	MR.A KHANIKAR MR.B KALITA	
10	<a href="#">I.A.(Civil)/4340/2018</a> WITH LCR in RSA/228/2018	ABDUL KALAM AHMED <b>Versus</b> MRS. SHIRIN ASHRAF CHOUDHURY AND 4 ORS	MS J H CHOUDHURY MR. M R Z CHOUDHURY MD. H BHUYAN	MR. I CHOUDHURY
	<b>WITH</b> <a href="#">RSA/228/2018</a>	ABDUL KALAM AHMED <b>Versus</b> MRS. SHIRIN ASHRAF CHOUDHURY AND 4 ORS	MR H BHUYAN MS J H CHOUDHURY MRS. S ROY MR. M R Z CHOUDHURY MS. D PARBIN MD. H BHUYAN	MS B M BHUYAN (R1) MR. P S DEKA (R1) MR. I CHOUDHURY (R1) MR R L CHUTIA (R1)
11	<b>WITH</b> <a href="#">RSA/111/2015</a>	RAFIAT ALI <b>Versus</b> MRS SHIRIN ASHRAF CHOUDHURY and ANR	MR.S K MEDHI MR A ISLAM MR.M CHETIA	MR.P S DEKAR-1 MS.J H CHOUDHURY(R-2) MS.S ROY(R-2) MR.I CHOUDHURY(R-1) MS.G BARUAH(R-2) MD.H BHUYAN(R-2)
	<b>WITH</b> <a href="#">I.A./457/2015</a> in RSA/111/2015	RAFIAT ALI <b>Versus</b> MRS SHIRIN ASHRAF CHOUDHURY and ANR	MR.S K MEDHI MR A ISLAM MR.M CHETIA	
12	<a href="#">I.A.(Civil)/351/2019</a> WITH LCR in Test.Cas./3/2005	MD. ABDUL MATLIB SAIKIA <b>Versus</b> MD. IFTIQUER HUSSAIN AND 6 ORS	MR. SHEELADITYA	MR Z MUKIT
	<b>WITH</b> <a href="#">Test.Cas./3/2005</a>	ZINNAT ARA AHMED <b>Versus</b> IFTIQUER HUSSAIN AND ORS	MR.S BAROOAH MR.SHEELADITYA MR.S MEDHI	MR.Z MUKIT MR.A SATTAR MS.M KUMARI

	<p><b>WITH</b> <a href="#">I.A.(Civil)/353/2019</a> in Test.Cas./3/2005</p>	<p>MD. ABDUL MATLIB SAIKIA <b>Versus</b> MD. IFTIQUER HUSSAIN AND 6 ORS</p>	<p>MR. I C DEKA MR. SHEELADITYA</p>	<p>MR Z MUKIT</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/354/2019</a> in Test.Cas./3/2005</p>	<p>MD. ABDUL MATLIB SAIKIA <b>Versus</b> MD. IFTIQUER HUSSAIN AND 6 ORS</p>	<p>MR. SHEELADITYA</p>	<p>MR Z MUKIT</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/4228/2019</a> in Test.Cas./3/2005</p>	<p>ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA <b>Versus</b> IFTIQUER HUSSAIN AND 8 ORS</p>	<p>MR. I C DEKA</p>	<p>MR Z MUKIT MR. A SATTAR</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/4229/2019</a> in Test.Cas./3/2005</p>	<p>ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA <b>Versus</b> IFTIQUER HUSSAIN AND 8 ORS</p>	<p>MR. I C DEKA MS. K JAIN</p>	<p>MR Z MUKIT MR. A SATTAR</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/4230/2019</a> in Test.Cas./3/2005</p>	<p>ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA <b>Versus</b> IFTIQUER HUSSAIN AND 8 ORS</p>	<p>MR. I C DEKA</p>	<p>MR Z MUKIT MR. A SATTAR</p>
13	<p><a href="#">I.A.(Civil)/3182/2019</a> in MACApp./9520/2019</p>	<p>RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUSTT. KALPANA BEGUM AND 6 ORS.</p>	<p>MR. K K BHATTA MR J JOHN MS JONA TALUKDAR</p>	
	<p><b>WITH</b> <a href="#">MACApp./9520/2019</a> (Filing Number)</p>	<p>RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUSST KALPANA BEGUM AND 6 ORS</p>		
14	<p><a href="#">MACApp./263/2020</a> WITH LCR</p>	<p>ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> DHANESWAR KAKATI AND 2 ORS.</p>	<p>MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR</p>	<p>MR. A R AGARWALA (R-1) MR ADITYA AGARWALA (R-1)</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1885/2020</a> in MACApp./263/2020</p>	<p>ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> DHANESWAR KAKATI AND ORS.</p>	<p>MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR</p>	
15	<p><a href="#">I.A.(Civil)/1965/2020</a> in RSA/260469/2015</p>	<p>NAZIR ALI AND 4 ORS. <b>Versus</b> SAIFUDDIN AHMED AND 6 ORS.</p>	<p>MS.R CHOUDHURY MR J ISLAM MR.T MOHAMMAD</p>	<p>MR. N D BHUYAN MR. N D BHUYAN MR.P K MAZUMDAR(R-1, 3 - 7) MR.D DAS(R-1, 3 - 7) MR P D BHUYAN (R 2.I, 2.II, 2.III, 2.IV)</p>
	<p><b>WITH</b> <a href="#">RSA/260469/2015</a> (Filing Number)</p>	<p>NAZIR ALI and4 ORS <b>Versus</b> MD SAIFUDDIN AHMED and 6 ORS</p>		
	<p><b>WITH</b> <a href="#">I.A./1607/2015</a></p>	<p>NAZIR ALI and 4 ORS, <b>Versus</b> MD. SAIFUDDIN AHMED and 6 ORS,</p>	<p>MS.R CHOUDHURY MR. I ALAM MR. I ALAM MR.J ISLAM MR.T MOHAMMAD MR. T SK MS. R R BORAH</p>	<p>MR.N D BHUYANR-1, 3 - 7 MR.S BHATTACHARYYA(R-1, 3 - 7) MR.P K MAZUMDAR(R-1, 3 - 7) MR.D DAS(R-1, 3 - 7)</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1966/2020</a></p>	<p>NAZIR ALI AND 4 ORS. <b>Versus</b> SAIFUDDIN AHMED AND 6 ORS.</p>	<p>MS.R CHOUDHURY MR J ISLAM MR.T MOHAMMAD</p>	<p>MR. N D BHUYAN MR. N D BHUYAN MR.P K MAZUMDAR(R-1, 3 - 7) MR.D DAS(R-1, 3 - 7) MR P D BHUYAN (R 2.I, 2.II, 2.III, 2.IV)</p>

	<b>WITH</b> <a href="#">I.A.(Civil)/1968/2020</a>	NAZIR ALI AND 4 ORS. <b>Versus</b> SAIFUDDIN AHMED AND 6 ORS.	MS.R CHOUDHURY MR J ISLAM MR.T MOHAMMAD	MR. N D BHUYAN MR. N D BHUYAN MR.P K MAZUMDAR(R-1, 3 - 7) MR.D DAS(R-1, 3 - 7) MR P D BHUYAN (R 2.I, 2.II, 2.III, 2.IV)
16	<a href="#">RSA/20/2021</a> WITH LCR	MD. ABDUL SUBAN <b>Versus</b> MD. ABDUL KASHEM AND 5 ORS.	MR. J AHMED MS A HUSSAIN MS G PARMAWI MR Z RAHMAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/318/2021</a> in RSA/20/2021	MD. ABDUL SUBAN <b>Versus</b> MD. ABDUL KASHEM AND 5 ORS.	MR. J AHMED MS A HUSSAIN MS G PARMAWI MR Z RAHMAN	
17	<a href="#">Cont.Cas(C)/119/2021</a>	DR. BHAGAWATI PRASAD TODI <b>Versus</b> DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
18	<a href="#">I.A.(Civil)/804/2022</a> in MACApp./6038/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DIPA SARMA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. S ROY (r-1,2,3) MR T KALITA (r-4) J DASGUPTA (r-4)
	<b>WITH</b> <a href="#">MACApp./6038/2021</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DIPA SARMA AND 4 ORS.	MS. R D MOZUMDAR	
19	<a href="#">MFA/17/2023</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SURAMN ALI AND ANR.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. A M KHAN (R-1) MR Z RAHMAN (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1512/2023</a> in MFA/17/2023	MANOWARA KHATUN AND 4 ORS. <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A M KHAN MR Z RAHMAN	MR S DUTTA
20	<a href="#">CRP/129/2023</a>	PANNA NEEDHAM @ PANA NIDHAM <b>Versus</b> MARTHYA NEEDHAM AND 5 ORS.	MR. B K GOGOI MR. A D CHOUDHURY C. DEKA	MR. K KALITA (R1-6) MR. R KALITA MR. A DHAR MR P DOLEY (R1-6)
21	<a href="#">I.A.(Civil)/237/2023</a> in CRP/479/2023	ABDUL MANNAN AKOND <b>Versus</b> RAISUL ISLAM AZAD	MS. R CHOUDHURY MR N RAHMAN	
	<b>WITH</b> <a href="#">CRP/479/2023</a> (Filing Number)	ABDUL MANNAN AKOND <b>Versus</b> RAISUL ISLAM AZAD B	MS. R CHOUDHURY	
22	<a href="#">CRP(IO)/297/2023</a>	HINDUSTHAN EARTHMOVERS <b>Versus</b> T K ENGINEERING CONSORTIUM PVT LTD AND ANR	MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2) MR. L RUKHI (R1, R2)
23	<a href="#">CRP(IO)/408/2023</a>	MOHAN AGARWAL ALIAS MOHAN AGARWALA <b>Versus</b> M/S GTL INFRASTRUCTURE LTD	MR. A R SHOME MR A J GHOSH MR I P CHHETRI	R SARMAH MS M KAKOTY
24	<a href="#">I.A.(Civil)/767/2023</a> in MFA/2218/2023	MONMONI CHETRY AND 2 ORS. <b>Versus</b> M/S B K AGENCY AND ANR	MR. U DUTTA MR. B. KUMAR MR. M B ISLAM	MS. R D MOZUMDAR (r-2) MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2)
	<b>WITH</b> <a href="#">MFA/2218/2023</a> (Filing Number)	MONMONI CHETRY AND 2 ORS. <b>Versus</b> M/S B K AGENCY AND ANR B	MR. U DUTTA	

25	<a href="#">I.A.(Civil)/2146/2023</a> in MACApp./8878/2023	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> DEBASHREE BAIRAGI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. S ROY (R-4) MS F N ZAMAN(R-4)
	<b>WITH</b> <a href="#">MACApp./8878/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> DEBASHREE BAIRAGI AND 3 ORS E	MS. R D MOZUMDAR	
26	<a href="#">I.A.(Civil)/2219/2023</a> in MFA/8347/2023	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MRINALINI DAS AND 3 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	MS. SUDAKSHINA K. (r-3,4) MS. P BARUAH (r-3,4)
	<b>WITH</b> <a href="#">MFA/8347/2023</a> (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MRINALINI DAS AND 3 ORS. E	MR. P HAZARIKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/8348/2023</a> (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MRINALINI DAS AND 3 ORS. E	MR. P HAZARIKA	
27	<a href="#">I.A.(Civil)/3269/2023</a> in MACApp./13172/2023	BIRJEET SINGH <b>Versus</b> M/S ORIENTAL INSURANCE CO LTD AND ANR.	MR N BARMAN	MR SISHIR DUTTA (R-2) MS. M CHOUDHURY(R-2)
	<b>WITH</b> <a href="#">MACApp./13172/2023</a> (Filing Number)	BIRJEET SINGH <b>Versus</b> M/S ORIENTAL INSURANCE CO LTD AND ANR. E	MR N BARMAN	
28	<a href="#">I.A.(Civil)/3866/2023</a> in MACApp./14667/2023	AYUB AHMED <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	MR. M M ZAMAN	MR. P M TALUKDAR MR. R BAISHYA
	<b>WITH</b> <a href="#">MACApp./14667/2023</a> (Filing Number)	AYUB AHMED <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO LTD E	MR. M M ZAMAN	
29	<a href="#">CRP/7/2024</a>	NEELAKSHI SANDILYA AND ANR <b>Versus</b> MD KHABIRUDDIN AHMED	MR K KHANNA MS M DAS	MD K RAHMAN MR. SAIDUL ALOM
30	<a href="#">CRP/19/2024</a>	ALOM KHAN <b>Versus</b> JOHURA KHATUN AND ANR	MR. B J MUKHERJEE MS R SAHA	MR. A K HUSSAIN (r-1,2) MR. B HUSSAIN (r-1,2)
31	<a href="#">CRP/50/2024</a> CAVT. NO.03602/024, FIXED	ETUA URANG AND 4 ORS <b>Versus</b> MAINA DEVI AGARWAL AND 6 ORS	MR. P S DEKA MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	MR. P J SAIKIA MR. SAILENDRA DEKA MR JITENDRA DAS FOR CAVEATOR
32	<a href="#">I.A.(Civil)/101/2024</a> in Test.App./8167/2023	BRAJEN KALITA <b>Versus</b> HEMANTA KALITA AND 3 ORS.	MR. A CHAMUAH MR. P K BHUYAN	MR P KALITA(R-1) MRS S GOSWAMI(R-1)
	<b>WITH</b> <a href="#">Test.App./8167/2023</a> (Filing Number)	BRAJEN KALITA <b>Versus</b> HEMANTA KALITA AND 3 ORS (A)	MR. A CHAMUAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/178/2024</a> (Filing Number)	BRAJEN KALITA <b>Versus</b> HEMANTA KALITA AND 3 ORS (A)	MR. A CHAMUAH	
33	<a href="#">I.A.(Civil)/173/2024</a> in MFA/15524/2023	NATIONAL INSURANCE CO. LTD. <b>Versus</b> FAKAR UDDIN AND ANR	MR. R K BHATRA MR. A SAIKIA MS P HAJURI MR H BHAGAWATI N DHAR	

	<b>WITH</b> <a href="#">MFA/15524/2023</a> (Filing Number)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> FAKAR UDDIN AND ANR B	MR. R K BHATRA	
	<b>WITH</b> <a href="#">I.A.(Civil)/15526/2023</a> (Filing Number)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> FAKAR UDDIN AND ANR B	MR. R K BHATRA	
34	<a href="#">I.A.(Civil)/264/2024</a> in MACApp./977/2024	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MONIKA DAS PAIT AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY	MR. S K TALUKDAR (R-1) MS. S T BOKTH (R-1) MS. B. BANIA (R-1)
	<b>WITH</b> <a href="#">MACApp./977/2024</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD <b>Versus</b> MONIKA DAS PAIT AND 2 ORS F	MS. M CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/978/2024</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD <b>Versus</b> MONIKA DAS PAIT AND 2 ORS F	MS. M CHOUDHURY	
35	<a href="#">I.A.(Civil)/268/2024</a> in MACApp./14244/2023	HAMIDA KHATOON AND 2 ORS. <b>Versus</b> THE BRANCH MANAGER AND 3 ORS.	MR. A CHETIA MR. J KOTOKY	MS L SHARMA (r-1) MS R R MUZIB (R-3) MS T GHOSH (R-3)
	<b>WITH</b> <a href="#">MACApp./14244/2023</a> (Filing Number)	HAMIDA KHATOON AND 2 ORS. <b>Versus</b> THE BRANCH MANAGER AND 3 ORS. E		
36	<a href="#">I.A.(Civil)/349/2024</a> in MACApp./1082/2024	GOPAL BORA <b>Versus</b> RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	
	<b>WITH</b> <a href="#">MACApp./1082/2024</a> (Filing Number)	GOPAL BORA <b>Versus</b> RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS (F)	MR. A R AGARWALA	
37	<a href="#">I.A.(Civil)/752/2024</a> FIXED in FAO/2117/2024	MADHUSMITA BARUAH SHARMA <b>Versus</b> SANJEEV SHARMA	MR. P BHOWMICK MR. D THAOSEN	MR S BORTHAKUR MS. P BORAH MR P H KONWAR MR P H KONWAR
	<b>WITH</b> <a href="#">FAO/2117/2024</a> (Filing Number)	MADHUSMITA BARUAH SHARMA <b>Versus</b> SANJEEV SHARMA E	MR. P BHOWMICK	
38	<a href="#">I.A.(Civil)/1156/2024</a> in WP(C)/3745/2021 (D/O), FIXED in WP(C)/3745/2021	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO- CAMP) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR A D CHOUDHURY MR G RAHUL MR. D M NATH MR. D CHOUDHURY	SC, FOREST SC, FOREST
39	<b>WITH</b> <a href="#">I.A.(Civil)/1336/2024</a> in WP(C)/614/2021 (D/O)	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION(ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D M NATH	SC, FOREST
40	<a href="#">I.A.(Civil)/1393/2024</a> in CRP/4888/2024	ON THE DEATH OF MAHABIR PRASAD GOENKA HIS HEIRS AND LEGAL REPRESENTATIVES, ARVIND GOENKA AND 5 ORS <b>Versus</b> ON THE DEATH OF LATE DUKHA SHARMA HIS HEIRS AND LEGAL REPRESENTATIVE, SHYAMDEV SHARMA AND ORS.	MR.A K SHARMA MR. A C SARMA MR G BHARADWAJ	

	<b>WITH</b> <a href="#">CRP/4888/2024</a> (Filing Number)	ON THE DEATH OF MAHABIR PD GOENKA MR. A C SARMA HIS LEGAL HEIRS ARVIND GOENKA AND 5 ORS		
		<b>Versus</b> ON THE DEATH OF DUKHA SHARMA HIS LEGAL HEIRS SHYAMDEV SHARMA AND 65 ORS (A)		
41	<a href="#">I.A.(Civil)/1417/2024</a> WITH LCR in RSA/40/2010	M/S JOHARMAL MURLIDHAR PROPERTIES and ORS	MR. B D DEKA	MR. P J SAIKIA
		<b>Versus</b> SRI UJJAL BARUBH and ANR		
	<b>WITH</b> <a href="#">RSA/40/2010</a>	SRI UJJAL BARUBH and ANR	MR.A N CHOWDHURY	MR.S K KEJRIWAL
		<b>Versus</b> M/S JOHARMAL MURLIDHAR PROPERTIES and ORS	MR.P J SAIKIA MR.A K GUPTA	MR. B D DEKA (r-2) MR. M DAS (r-2) N CHAUDHURY (r-2) MR.G KHANDELIA MRSS KEJRIWAL
	<b>WITH</b> <a href="#">I.A.(Civil)/1416/2024</a> in RSA/40/2010	M/S JOHARMAL MURLIDHAR PROPERTIES and ORS	MR. B D DEKA	MR. P J SAIKIA
		<b>Versus</b> SRI UJJAL BARUBH and ANR		
42	<a href="#">I.A.(Civil)/1483/2024</a> WITH LCR, FIXED in RSA/7/2018	SRI NAZIM AHMED HAZARIKA AND ANR	MR. A R SHOME	
		<b>Versus</b> MUHAMMADDIN AHMED HAZARIKA AND ORS H		
	<b>WITH</b> <a href="#">RSA/7/2018</a> CAVT. NO. 1564/2017	ISLAMUDDIN AHMED HAZARIKA	MR. P J SAIKIA	MR S S DEY
		<b>Versus</b> NAZIM AHMED HAZARIKA	MR.P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	MR. M A SHEIKH MR. M NATH MR. U RAJBANSHI DR. K U AHMED MS. M BHATTACHARJEE MR. A R SHOME(r-2) MR. A R SHOME(r-2) MR. M HUSSAIN MS F INTAZ FOR CAVEATOR
	<b>WITH</b> <a href="#">CO/1/2019</a> in RSA/7/2018	SRI NAZIM AHMED HAZARIKA AND ANR	MR.P J SAIKIA	MR. M A SHEIKH
		<b>Versus</b> SRI ISLAMUDDIN AHMED HAZARIKA	MR. A K GUPTA MR. P BORDOLOI	MR. M NATH MR. U RAJBANSHI DR. K U AHMED MS. M BHATTACHARJEE MR. M HUSSAIN MS F INTAZ FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/111/2019</a> in RSA/7/2018	SRI NAZIM AHMED HAZARIKA AND ANR	MR. P J SAIKIA	
		<b>Versus</b> SRI ISLAMUDDIN AHMED HAZARIKA		
43	<a href="#">I.A.(Civil)/1571/2024</a> in CRP(IO)/36/2023	AJAY DEKA AND 2 ORS	MR. O P BHATI MR T C DAS	MR. R ALI M KALITA
		<b>Versus</b> JULIMONI KALITA DEKA AND ORS	MR. P SARMA MR G BHARADWAJ S. K. GUPTA MR N BRAHMA	MR M BORO
	<b>WITH</b> <a href="#">CRP(IO)/36/2023</a>	JULIMONI KALITA DEKA AND ANR.	MR. R ALI M KALITA	MR. O P BHATI (r-20 to 22))
		<b>Versus</b> CHANDRA DHAR DAS AND 21 ORS.	MR M BORO	MR T C DAS (r-20 to 22)) MR. P SARMA (r-20 to 22)) MR G BHARADWAJ (R-1, 2 and 4 ) ) S. K. GUPTA (r-20 to 22)) MR N BRAHMA (R-1, 2 and 4 )

44	<a href="#">I.A.(Civil)/1600/2024</a> WITH LCR, FIXED in RSA/322/2018	SRI ATUL MAHANTA <b>Versus</b> SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. B K DAS MR. B BORAH MR. N GOSWAMI MR H P GUWALA
	<b>WITH</b> <a href="#">RSA/322/2018</a>	SRI ATUL MAHANTA <b>Versus</b> SRI BIPUL DAS AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	MR. S. DEY (R3, R4) MR P DEKA MR. B K DAS (R2) MR. B BORAH MR. N GOSWAMI MR H P GUWALA (R2) FOR CAVEATOR
45	<a href="#">I.A.(Civil)/1640/2024</a> B/O in RSA/108/2023	JAHURUL ISLAM @ HAQUE AND ANR. <b>Versus</b> ABDUL WAHAB	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. B CHETRI
	<b>WITH</b> <a href="#">RSA/108/2023</a>	ABDUL WAHAB <b>Versus</b> JAHURUL ISLAM @ HAQUE AND ANR.	MR. S SAIKIA	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB
46	<a href="#">I.A.(Civil)/1654/2024</a> WITH LCR in RSA/246/2015	ON THE DEATH OF ANUPAMA CHAKRABORTY HIS LEGAL HEIRS PINAK KANTI CHAKRABORTY AND ANR <b>Versus</b> SRI BINOY KRISHNA CHAKRABORTY,	MR. D MOZUMDER	MR. S D PURKAYASTHA
	<b>WITH</b> <a href="#">RSA/246/2015</a>	SMTI ANUPAMA CHAKRABORTY <b>Versus</b> SRI BINOY KRISHNA CHAKRABORTY	MR.R SARMA MR. D MAZUMDAR	MR. S D PURKAYASTHA MR S CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1651/2024</a> in RSA/246/2015	ON THE DETAH OF ANUPAMA CHAKRABORTY HER LEGAL HEIRS PINAK KANTI CHAKROBORTY AND ANR <b>Versus</b> SRI BINOY KRISHNA CHAKRABORTY E	MR. D MOZUMDER	MR. S D PURKAYASTHA
	<b>WITH</b> <a href="#">I.A.(Civil)/1652/2024</a> in RSA/246/2015	ON THE DETAH OF ANUPAMA CHAKRABORTY HER LEGAL HEIRS PINAK KANTI CHAKROBORTY AND ANR <b>Versus</b> SRI BINOY KRISHNA CHAKRABORTY E	MR. D MOZUMDER	
	<b>WITH</b> <a href="#">I.A.(Civil)/1653/2024</a> in RSA/246/2015	ON THE DETAH OF ANUPAMA CHAKRABORTY HER LEGAL HEIRS PINAK KANTI CHAKROBORTY AND ANR <b>Versus</b> SRI BINOY KRISHNA CHAKRABORTY E	MR. D MOZUMDER	MR. S D PURKAYASTHA
47	<a href="#">I.A.(Civil)/1690/2024</a> in RSA/5088/2024	CHANDRA NATH DAS @ CHANDRA KANTA DAS, <b>Versus</b> KRIPA NATH DAS	MR. T R SARMA MR. A K ROY MR M KASHYAP	
	<b>WITH</b> <a href="#">RSA/5088/2024</a> (Filing Number)	CHANDRA NATH DAS <b>Versus</b> KRIPA NATH DAS E	MR. T R SARMA	
48	<a href="#">I.A.(Civil)/1693/2024</a> in RSA/12848/2023	FAYZAL HOQUE AND 2 ORS <b>Versus</b> ABDUL RASHID AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
	<b>WITH</b> <a href="#">RSA/12848/2023</a> (Filing Number)	FAYZAL HOQUE AND 2 ORS <b>Versus</b> ABDUL RASHID AND 4 OSR. E	MR. A C SARMA	
49	<a href="#">I.A.(Civil)/1694/2024</a> in MFA/2668/2023	UNION OF INDIA <b>Versus</b> JULI BORA AND 2 ORS.	MR. D J DAS	



	<b>WITH</b> <a href="#">MFA/2668/2023</a> (Filing Number)	UNION OF INDIA <b>Versus</b> JULI BORA AND 2 ORS. A	MR. D J DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/2669/2023</a> (Filing Number)	UNION OF INDIA <b>Versus</b> JULI BORA AND 2 ORS. A	MR. D J DAS
50	<a href="#">I.A.(Civil)/1695/2024</a> <b>in</b> MACApp./13333/2023	UNITED INDIA INSURANCE CO LTD <b>Versus</b> GIRIDHAR DAS AND 2 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HUJURI N DKHAR
	<b>WITH</b> <a href="#">MACApp./13333/2023</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> GIRIDHAR DAS AND 2 ORS. H	MR. K K BHATRA
	<b>WITH</b> <a href="#">I.A.(Civil)/13335/2023</a> (Filing Number)	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> GIRIDHAR DAS AND 2 ORS. H	MR. K K BHATRA
51	<a href="#">I.A.(Civil)/1716/2024</a> <b>in</b> MACApp./5972/2024	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MOTIBUR RAHMAN AND 7 ORS.	MR. J KALITA
	<b>WITH</b> <a href="#">MACApp./5972/2024</a> (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MOTIBUR RAHMAN AND 7 ORS A	MR. J KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/5973/2024</a> (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MOTIBUR RAHMAN AND 7 ORS A	MR. J KALITA
52	<a href="#">I.A.(Civil)/1718/2024</a> <b>in</b> MFA/5976/2024	M/S DOOARS CONSTRUCTION COMPANY <b>Versus</b> BEGUM MAHMUDA AND 2 ORS.	MR. S ISLAM MR A HAWARI A R MONDAL
	<b>WITH</b> <a href="#">MFA/5976/2024</a> (Filing Number)	M/S DOOARS CONSTRUCTION COMPANY <b>Versus</b> BEGUM MAHMUDA AND 2 ORS E	MR. S ISLAM
	<b>WITH</b> <a href="#">I.A.(Civil)/5977/2024</a> (Filing Number)	M/S DOOARS CONSTRUCTION COMPANY <b>Versus</b> BEGUM MAHMUDA AND 2 ORS E	MR. S ISLAM
		<b>HEARING</b>	
53	<a href="#">RSA/150/2018</a> WITH LCR, B/O	MD SAMSUL HAQUE LASKAR and 6 ORS <b>Versus</b> MD MOTIUR RAHMAN LASKAR	MR. N DHAR MR . B MALAKAR MS. K BARUAH MR. T U LASKAR MS. S DASGUPTA
			MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024
7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024

9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 2:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/51/2024</a>	SURAJ PRASAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/459/2024</a> <b>in</b> CRL.A(J)/51/2024	SURAJ PRASAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM
2	<a href="#">CRL.A(J)/54/2024</a> WITH LCR 6 FILES	CHAMPAK BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS P DAS	PP, ASSAM
3	<a href="#">CrI.A./167/2024</a>	RAM KUMAR CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BARUAH MR. J P MORE	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/508/2024</a> <b>in</b> CrI.A./167/2024	RAM KUMAR CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BARUAH MR. J P MORE	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">CRL.A(J)/123/2022</a> 5 Y 3 M 29 D :WITH LCR 6 FILES, P.B.-2	GAJEN BAURI <b>Versus</b> THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM
5	<a href="#">CRL.A(J)/76/2023</a> 3 Y 11 M 25 D :WITH OFFICE NOTE, LCR 5 FILES	MAHESWAR @ MAHESH KANDA <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
6	<a href="#">CrI.A./243/2023</a> WITH OFFICE NOTE, CLR 4 FILES, P.B.-2	UDAY MECH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D CHOUDHURY MS B CHOUDHURY	PP, ASSAM
7	<a href="#">I.A.(CrI.)/910/2023</a> WITH LCR 4 FILES <b>in</b> CrI.A./363/2023	MD. SHAHIL KHAN @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MD. A MATLIB	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./363/2023</a>	MD. SHAHIL KHAN @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NATH MR R DHAR MR S BORTHAKUR MD. A MATLIB MR H P NEPAL A R HAZARIKA	PP, ASSAM
8	<a href="#">I.A.(Civil)/2921/2023</a> in Mat.App./9262/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR H R CHOUDHURY S. TALUKDAR	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN
	<b>WITH</b> <a href="#">Mat.App./9262/2023</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR H R CHOUDHURY	
9	<a href="#">I.A.(Crl.)/40/2024</a> WITH LCR 6 FILES, P.B.-2, FIXED in Crl.A./88/2023	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./88/2023</a>	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/190/2023</a> in Crl.A./88/2023	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
10	<a href="#">I.A.(Crl.)/114/2024</a> in CRL.A(J)/11654/2023	BASANTA PATNAYAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/11654/2023</a> (Filing Number)	BASANTA PATNAYAK <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MS S SARMA HAZARIKA	
11	<a href="#">I.A.(Crl.)/269/2024</a> WITH OFFICE NOTE, LCR 5 FILES in Crl.A./76/2024	TAHER ALI @ TAHER ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./76/2024</a>	MD. TAHER ALI @ TAHER ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB	PP, ASSAM
<b>HEARING</b>				
12	<a href="#">CRL.A(J)/5/2020</a> 5 Y 8 M 20 D :WITH LCR 5 FILES, P.B.-2, FIXED	SAJAN MURA <b>Versus</b> THE STATE OF ASSAM	MR. A KALITA, AMICUS CURIAE	PP, ASSAM
13	<a href="#">CRL.A(J)/77/2020</a> 4 Y 6 M 2 D :WITH LCR 4 FILES, P.B.-2	BISHNU URANGIA <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
14	<a href="#">Crl.A./78/2020</a> WITH LCR 4 FILES, P.B.-2	MAKSHED ALI @ MUKSED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024

7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
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16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 03:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[THIS BENCH WILL SIT AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2947/2024</a>	RATUL BANIA <b>Versus</b> THE SPECIAL JUDGE CBI AND NIA	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM MS. D SARMAH	SC, G.H.C
<b>HEARING</b>				
2	<a href="#">WP(C)/2797/2014</a> (AT 3:00 PM), FIXED	ASSAM ROOFING LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
3	<b>WITH</b> <a href="#">WP(C)/2845/2017</a>	ASSAM ROOFING LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES
	<b>WITH</b> <a href="#">I.A.(Civil)/1587/2024</a> <b>in</b> <a href="#">WP(C)/2845/2017</a>	ASSAM ROOFING LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, INDUSTRIES AND COMMERCE SC, INDUSTRIES AND COMMERCE SC, FINANCE DEPTT. SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
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17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Arb.P./22/2024</a>	SUNIT KUMAR KHETAWAT <b>Versus</b> SRI ANIRUDH AGARWAL	MR. P K GARODIA MR D SARMA	
2 <a href="#">WP(C)/2692/2024</a> FIXED	SUKPAL SINGH KHIPAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM
3 <a href="#">WP(C)/2805/2024</a>	RATAN SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J C GAUR MS. M GAUR	SR. GA, ASSAM
4 <a href="#">WP(C)/2925/2024</a>	RAHIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A CHOUDHURY MR. R Deka S I AKAND MS G TALUKDAR	GA, ASSAM SC, REVENUE SC, FINANCE
5 <a href="#">WP(C)/2929/2024</a>	M/S TECHNOMECH SERVICES <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA	SC, GST DY.S.G.I.
6 <a href="#">WP(C)/2931/2024</a>	AMITESH GUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, REVENUE
7 <a href="#">WP(C)/2951/2024</a>	NEW AGE PETCOKE PRIVATE LIMITED <b>Versus</b> STATE OF ASSAM AND 2 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8 <a href="#">WP(C)/2952/2024</a>	NEW AGE PETCOKE PRIVATE LIMITED <b>Versus</b> STATE OF ASSAM AND 2 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION



**ORDER NO STEPS**

9	<a href="#">WP(C)/81/2022</a>	FULBAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MRS A BUJARBARUAH Mr M U Ahmed MR F HAQUE MS N DAS	GA, ASSAM MR. M HUSSAIN (r-8) MR A K DAS (r-8) SC, CBI ASSTT.S.G.I.
10	<a href="#">WP(C)/2405/2022</a>	ABHAY CH GHOSH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, BTC
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
11	<a href="#">I.A.(Civil)/1683/2024</a> in <a href="#">WP(C)/3234/2022</a>	LALITA DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR N BARUAH MR N BARUAH	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3234/2022</a>	LALITA DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS M D CHOWDHURY MR N BARUAH	GA, ASSAM, MR R M DAS S.C SJ & ED MR R DHAR, SC, WPT&BC
<b>ADMISSION</b>				
12	<a href="#">WP(C)/1834/2021</a> FIXED	M/S ECO TECH PAPERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
	<b>WITH</b> <a href="#">WP(C)/2068/2021</a>	M/S LALIT POLY WEAVE LLP <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B CHOWDHURY, SC, FINANCE AND TAXATION GA, ASSAM MR. N KALITA, SC, INDUSTRIES DEPTT.
	<b>WITH</b> <a href="#">WP(C)/2500/2021</a>	M/S RAMDHENU PACKAGING SOLUTIONS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM MR. B CHOWDHURY, SC, FINANCE AND TAXATION MR. N KALITA, SC, INDUSTRIES DEPTT.
15	<a href="#">WP(C)/861/2022</a>	OZONE PHARMACEUTICALS LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	MR. S K MEDHI (r-1) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
16	<a href="#">WP(C)/1263/2022</a>	NAGESWAR BRAHMA KACHARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY SC, FINANCE	GA, ASSAM SC, BTC SC, FINANCE
17	<a href="#">WP(C)/1273/2022</a>	LAKHIRAM KESKU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	GA, ASSAM SC, BTC SC, FINANCE
18	<a href="#">WP(C)/1346/2022</a>	PRAKASH CH. KAKATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE SC, M A C
19	<a href="#">WP(C)/1425/2022</a>	STAR CEMENT LIMITED <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, NF RLY
20	<a href="#">WP(C)/4947/2022</a> FIXED	M/S ASIAN PAINTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
	<b>WITH</b> <a href="#">WP(C)/4790/2022</a>	MIRC ELECTRONICS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION

22	<b>WITH</b> <a href="#">WP(C)/4798/2022</a>	MIRC ELECTRONICS LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
23	<b>WITH</b> <a href="#">WP(C)/4827/2022</a>	MIRC ELECTRONICS LTD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
24	<b>WITH</b> <a href="#">WP(C)/4948/2022</a>	M/S ASIAN PAINTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
25	<b>WITH</b> <a href="#">WP(C)/6093/2022</a>	M/S ASIAN PAINT LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, FINANCE AND TAXATION
26	<a href="#">WP(C)/6807/2022</a>	THE UDHARBOND COOPERATIVE SOCIETY LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM
27	<a href="#">WP(C)/6873/2022</a>	JATINDRA NARAYAN BORAH <b>Versus</b> THE GOVT OF ASSAM AND 3 ORS	G UDDIN P SHARMA	SC, IRRIGATION
28	<a href="#">WP(C)/6892/2022</a>	SAHID ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
29	<a href="#">WP(C)/6931/2022</a>	MUKESH KUMAR SHARMA <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 9 ORS.	R SARMAH MR H K NATH MR. K KAKOTI	MR. K GOGOI DY.S.G.I.
30	<a href="#">WP(C)/6934/2022</a>	MUKESH KUMAR SHARMA <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 9 ORS.	MR H K NATH MR. K KAKOTI	MR. K GOGOI SC, NF RLY
31	<a href="#">WP(C)/6976/2022</a>	ABDUL SALAM AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH	GA, ASSAM SC, REVENUE
32	<a href="#">WP(C)/8328/2022</a>	NABADIP DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MR S SARMAH	GA, ASSAM SC, REVENUE
33	<a href="#">WP(C)/8409/2022</a>	MOHAMMED HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN MD A RAHMAN	GA, ASSAM DY.S.G.I.
34	<a href="#">WP(C)/8459/2022</a>	JYOTISH CH KAKATI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A C SARMA MR. P MEDHI MR. G C BORAH	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/8460/2022</a>	MD SAHANUR ALI <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR. S P ROY MS. S KUMARI JYOTISH DAS	SC, GMC
36	<a href="#">WP(C)/289/2023</a>	NAJIR ISLAM@NOZRUL ISLAM AND 4 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM	SC, P AND R.D. GA, ASSAM MR A HAWARI (R7) SC, REVENUE
37	<a href="#">WP(C)/1212/2023</a>	M/S DAYAL CONSTRUCTIONS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM MR. BHASKAR DUTTA, SENIOR ADVOCATE (r-7,8) MR. S S ROY(R-2 TO 5) MR. SAILENDRA DEKA (r- 7,8) MR. S BORTHAKUR (R-2 TO 5) MR J DAS (r-7,8)

38	<b>WITH</b> <a href="#">WP(C)/392/2023</a>	RANJU AGARWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR J DAS	MR. B D KONWAR SR. ADV. (R4-R7, R9) MR H AGARWAL (R4-R7, R9) MR J SINGH (R4-R7, R9) MS M ZOMUANPUII (R4-R7, R9) MR P DOLEY (R4-R7, R9) SR. GA, ASSAM
39	<a href="#">WP(C)/1369/2023</a> FIXED	NABIN CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	SC, PWD ROAD GA, ASSAM SC, GMC SC, PCB
40	<a href="#">WP(C)/2877/2023</a> FIXED	MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM SC, APDCL
41	<a href="#">WP(C)/4631/2023</a> FIXED	GARG POLY INDUSTRIES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E SC, FINANCE
42	<b>WITH</b> <a href="#">Cont.Cas(C)/517/2018</a>	SRK METALS AND PLASTICS (PVT.) LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
43	<b>WITH</b> <a href="#">Cont.Cas(C)/101/2019</a>	GARY POLY INDUSTRIES AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
44	<b>WITH</b> <a href="#">I.A.(Civil)/1196/2020</a> in <a href="#">Cont.Cas(C)/101/2019</a>	GARG POLY INDUSTRIES AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	
44	<b>WITH</b> <a href="#">Cont.Cas(C)/103/2019</a>	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
45	<b>WITH</b> <a href="#">I.A.(Civil)/1193/2020</a> in <a href="#">Cont.Cas(C)/103/2019</a>	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	
45	<b>WITH</b> <a href="#">WP(C)/5273/2023</a>	SRK METALS AND PLASTICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, FINANCE SC, P H E
46	<a href="#">WP(C)/6025/2023</a> FIXED	SHOFIQU L ISLAM AND ANR <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. A F N U MOLLAH MD H R AHMED K ZAMAN	SC, APDCL MRS. R DEVI (r-1,7,8,9) MR. B CHOUDHURY (R-2 TO R-6) MR. S BARUAH (R-10) MS R DEVI (R-1, R-7, R-8 & R-9) DY.S.G.I.
47	<a href="#">WP(C)/6133/2023</a> FIXED	VIKASH AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR S SARMAH	MR K K MAHANTA (Sr. Advocate) (r-9) GA, ASSAM MS N BEGUM (r-9) MR S GAUTAM (r-9) SC, REVENUE SC, GMC SC, FOREST

48 <b>WITH</b> <a href="#">WP(C)/118/2022</a>	BADAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R SHARMA	MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR. A SAIKIA (R-7) MR. A S ALI (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R-1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE
49 <b>WITH</b> <a href="#">I.A.(Civil)/1777/2022</a> in <a href="#">WP(C)/118/2022</a>	BADAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA	MR. C S HAZARIKA, GA, ASSAM (R-2,3,6) GA, ASSAM MR T KALITA (R-7) MR D GOGOI, SC, FOREST DEPTT. (R-5) MR. B J TALUKDAR, SC, REVENUE & DISASTER MANAGEMENT DEPTT. (R-1) MR B GOGOI, SC, SOIL CONSERVATION (R-4) SC, REVENUE
50 <a href="#">WP(C)/6752/2023</a> FIXED	LONGKIRI TERANG AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, K A A C
51 <a href="#">WP(C)/845/2024</a>	M/S RAMNIWAS AGARWAL AND SONS(HUF) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR G RAHUL B BHATTACHARYYA MR. D J KAPIL	SC, GST DY.S.G.I.
52 <a href="#">WP(C)/2089/2024</a> FIXED	RUSHAN AHMED BARBHUIYA AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
<b>ORDERS</b>			
53 <a href="#">Cont.Cas(C)/583/2022</a>	MINALI TARO DAS @ MINALI TARO <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS	MR A CHOUDHURY MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1)
54 <a href="#">Cont.Cas(C)/115/2023</a>	WAHEDA BEGUM <b>Versus</b> KEERTHI JALLI	MR. M R KHANDAKAR	MR. D SAIKIA MS. N BORDOLOI
55 <a href="#">Cont.Cas(C)/127/2023</a>	REENA DEKA <b>Versus</b> PALLAV JHA, IPS	MR. M R KHANDAKAR	
56 <a href="#">Cont.Cas(C)/180/2023</a>	MOHIZUR RAHMAN <b>Versus</b> NARAYAN KONWAR AND 3 ORS	MR. S K DAS MR R KARIM	MR. S K TALUKDAR (R-1) MR G BORDOLOI (R-3,4) MS. J BURAGOHAIN (R-3,4) MR. A METO (R-3,4)
57 <a href="#">Cont.Cas(C)/427/2023</a>	SUSHIL KUMAR AGARWALLA <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. M R LASKAR MR N SARMA	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MR. S DUTTA (r-1,2) MS. N BORDOLOI (r-1,2)
58 <a href="#">Cont.Cas(C)/504/2023</a>	HOINENG THADOU <b>Versus</b> GYANENDRA DEV TRIPATHI AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. D SAIKIA MR. B BARMAN (r-2) MR. R BORPUJARI MR A KHANIKAR (R3, R6) MR. S DUTTA
59 <a href="#">Cont.Cas(C)/560/2023</a>	RAJIB BAROOAH <b>Versus</b> SUROJIT DAS AND ANR	MR. B J GHOSH MR. DILIP DEY	R SARMAH (r-2) MR J BORAH (r-2) MR. K KAKOTI (r-2)

59	<a href="#">Cont.Cas(C)/582/2023</a>	HARAN ALI MIAH <b>Versus</b> DIBAKAR NATH AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. A K SARMA (R-2) MS. M BARMAN (R1) MR. M ISLAM (R1) MR H J TAMULI (R-2) MR D KALITA (R-2)
60	<a href="#">Cont.Cas(C)/673/2023</a>	ADHESH KALUWAR AND ANR <b>Versus</b> AVINASH P JOSHI, IAS AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. G PEGU (R-3)
61	<a href="#">Cont.Cas(C)/698/2023</a>	LETHANSON CH SANGMA <b>Versus</b> TEJAS MARISWAMY AND ANR	MR. R B PHOOKAN MR H K NATH MR K J HAZARIKA	
62	<a href="#">WP(C)/1380/2024</a>	AYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM MR. A W MONDAL	GA, ASSAM MR. M A SHEIKH (r-6,7,8) MS F INTAZ (r-6,7,8) MR. W A SHEIKH (r-6,7,8) SC, REVENUE
63	<a href="#">I.A.(Civil)/1674/2024</a> in <a href="#">WP(C)/1990/2023</a>	AYNAL HAQUE MONDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM SC, REVENUE SC, HEALTH
	<b>WITH</b> <a href="#">WP(C)/1990/2023</a>	AYNAL HAQUE MONDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M H AHMED MR. G A CHOUDHURY I AMIN MS. N SULTANA	GA, ASSAM SC, HEALTH SC, REVENUE
64	<a href="#">WP(C)/2629/2024</a> FIXED	TINSUKIA ENGLISH ACADEMY SOCIETY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR. SAILENDRA DEKA MR. V A CHOWDHURY MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024
7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **TOP OF THE LIST**

1	<a href="#">MFA/62/2012</a> (HEARING), WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> RAJKUMARI DEVI AND ANR.	MRS.U DUTTA MR.A GOSWAMI MR.S DUTTA	MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.F K R AHMED MR.A ALI MD.S ISLAM MR.S DAS MR.A CHOUDHURY MR.N RAJKHOWA MRA A LASKAR
2	<a href="#">MFA/72/2012</a> (HEARING), WITH LCR  <b>WITH</b> <a href="#">MC/2562/2013</a> <b>in</b> MFA/72/2012	UNION OF INDIA and ANR <b>Versus</b> M/S SIROHIA and SONS PVT. LTD.  M/S SIROHIA and SONS PVT. LTD. <b>Versus</b> UNION OF INDIA and ANR.	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY  MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI  MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI

#### **MOTION**

3	<a href="#">CRP(IO)/120/2024</a>	HOTEL CHHUNGTE INTERNATIONAL AND ANR <b>Versus</b> STATE BANK OF INDIA AND 3 ORS	MR S BORTHAKUR MR. V RAJKHOWA MR S DAS MR A.J.SARMA	
4	<a href="#">CRP(IO)/183/2024</a>	DHRUBA MAJUMDER @ DHRUBA KUMAR MAZUMDAR AND ANR <b>Versus</b> ABDUL BAREK SK @ BAREK ALI SK AND 5 ORS	MR. M K SARMA MR. A MOBARAQUE	
5	<a href="#">CRP(IO)/184/2024</a>	RAJ KUMAR KALITA <b>Versus</b> RINA KALITA	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	
6	<a href="#">CRP(IO)/185/2024</a>	THE UCO BANK AND 2 ORS <b>Versus</b> ANUWARA BEGUM AND ANR	MR. M SHARMA MR P AGARWAL MR H K SARMA MS. S YASMIN	

#### **ADMISSION**

7	<a href="#">Review.Pet./83/2021</a> WITH LCR, FIXED	M/S. J. A. BROTHERS <b>Versus</b> ENGINEERING PROJECTS (INDIA) LTD.,	MRS M SAIKIA MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR S H SIKDAR MS. K JAIN S YESMIN S YESMIN MR K J HAZARIKA	MR. D SHARMA MR. P GOSWAMI S BORA
	<b>WITH</b> <a href="#">I.A.(Civil)/1551/2021</a> <b>in</b> Review.Pet./83/2021	M/S. J. A. BROTHERS <b>Versus</b> ENGINEERING PROJECTS (INDIA) LTD. AND 3 ORS.	MRS M SAIKIA MS. K JAIN	
8	<b>WITH</b> <a href="#">CRP/45/2021</a>	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS <b>Versus</b> M/S J A BROTHERS	MR. D SHARMA (R-1) MR. D BARUAH MR. P GOSWAMI (R-1) MD S HOQUE MR S H SIKDAR MS. N UPADHYAY MR. A I Ali S BORA (R-1) S YESMIN	MR. R B PHOOKAN R SARMAH MR. B D DEKA MR S H SIKDAR MR S H SIKDAR N CHAUDHURY S YESMIN MR K J HAZARIKA MR A BHATRA
	<b>WITH</b> <a href="#">I.A.(Civil)/2559/2023</a> <b>in</b> CRP/45/2021	M/S J A BROTHERS <b>Versus</b> ENGINEERING PROJECT (INDIA) LTD AND 3 ORS	MR. R B PHOOKAN R SARMAH R SARMAH MR K J HAZARIKA	MR. P GOSWAMI
9	<a href="#">MACApp./39/2024</a> WITH LCR, B/O	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> PARAMJIT KAUR AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	A G CHOUDHURY (r-1) MRS. S KHATANIAR (R-6) MS. B SAIKIA (R-6) MRS S ACHARYA (R-6)
10	<a href="#">RFA/39/2024</a> CAVT. NO.04882/024,	SHANTILAL DUDHORIA <b>Versus</b> SAILENDRA KR. DAS AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. H SARMAH FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1687/2024</a> <b>in</b> RFA/39/2024	SHANTILAL DUDHORIA <b>Versus</b> SAILENDRA KR. DAS AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. H SARMAH FOR CAVEATOR
11	<a href="#">FAO/42/2024</a>	RUKMINI ROY AND 2 ORS <b>Versus</b> ON THE DEATH OF KESHAB ROY PRAODHANI HIS LEGAL HEIRS MAYARANI ROY PRODHANI AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1699/2024</a> <b>in</b> FAO/42/2024	RUKMINI ROY AND 2 ORS <b>Versus</b> ON THE DEATH OF KESHAB ROY PRAODHANI HIS LEGAL HEIRS MAYARANI ROY PRODHANI AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
12	<a href="#">MACApp./254/2024</a>	DASARATH CHAUHAN AND ANR. <b>Versus</b> JIYABUR RAHMAN AND 2 ORS.	MS A HUSSAIN S AHMED	
13	<a href="#">MACApp./263/2024</a>	GAZIBOR RAHMAN <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 5 ORS.	MR. M M ZAMAN	
<b>BAIL HEARING</b>				
14	<a href="#">AB/1366/2024</a> FIXED	KAPIL BARUAH @ KAPIL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM

**ORDERS**

15	<a href="#">MACApp./167/2013</a>	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> RANI JANI and 2 ORS.	MR.R GOSWAMI MR.I ALAM	MR. S DAS MR.I CHOUDHURY MR.B DEKA
16	<a href="#">MACApp./348/2013</a> WITH LCR	ABDUL BAREK and ANR. <b>Versus</b> MANIK SHEIKH and 2 ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A AHMED MR.A ALAM	MS.R D MOZUMDAR MS.B BORA
17	<a href="#">I.A./590/2015</a> in <a href="#">MACApp./254464/2015</a>	M/S NEW INDIA ASSURANCE CO.LTD. <b>Versus</b> BHABESH TALUKDAR and 2 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	
	<b>WITH</b> <a href="#">MACApp./254464/2015</a> (Filing Number)	NEW INDIA ASSURANCE CO LTD <b>Versus</b> SRI BHABESH TALUKDAR and 2 ORS		
18	<a href="#">MFA/51/2017</a> WITH LCR	THE UNION OF INDIA <b>Versus</b> M/S UNITED COMMERCIAL CO. and ANR	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
19	<a href="#">I.A.(Civil)/1591/2017</a> in <a href="#">LA.App./294059/2017</a>	THE GENERAL MANAGER and ANR, <b>Versus</b> SMTI CHINTAMONI RABHA and 6 ORS,	MR.U K GOSWAMI MR.G GOSWAMI SC, NF RLY	MR Z HUSSAIN (R1, R3-6) MR Z HUSSAIN (R1, R3-6) MS. N BEGUM (R1, R3-6) MR. M HOQUE (R1, R3-6)
	<b>WITH</b> <a href="#">LA.App./294059/2017</a> (Filing Number)	THE GENERAL MANAGER NORTH EAST FRONTIER RAILWAY and ANR <b>Versus</b> SMTI CHINTAMONI RABHA and 6 ORS	MR.U K GOSWAMI	
20	<a href="#">I.A.(Civil)/2436/2018</a> in <a href="#">MACApp./615/2018</a>	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI REKHA GHOSH AND 2 ORS	MR. S K GOSWAMI MR. A KALITA MR. R KATHKATIA	MR. N D BHUYAN (R-1) MR P D BHUYAN (R-1) MR S DUSAD (R-1)
	<b>WITH</b> <a href="#">MACApp./615/2018</a>	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI PRABHA GHOSE AND 2 ORS	MR. S K GOSWAMI MR. A KALITA MR. R KATHKATIA	
21	<a href="#">I.A.(Civil)/3865/2018</a> in <a href="#">MACApp./930/2018</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI JAYEETA CHANDA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA MR. D BHUYAN	MS. D KALITA
	<b>WITH</b> <a href="#">MACApp./930/2018</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI JAYEETA CHANDA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA MR. D BHUYAN	MR. S K GOSWAMI MR. M TALUKDAR MR. A SHAKIL
	<b>WITH</b> <a href="#">I.A.(Civil)/3866/2018</a> in <a href="#">MACApp./930/2018</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI JAYEETA CHANDA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA MR. D BHUYAN	
22	<a href="#">MACApp./77/2019</a>	M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SMTI. MANJU DEVI JAIN and 3 ORS	MD. A AHMED	
	<b>WITH</b> <a href="#">I.A.(Civil)/393/2019</a> in <a href="#">MACApp./77/2019</a>	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI. MANJU DEVI JAIN and 3 ORS	MD. A AHMED	
23	<a href="#">MACApp./139/2013</a> WITH LCR	.SMTI RADHA JAIN <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR G JALAN	MR.K K BHATRA(R-1) MR.R K BHATRA(R-1) MR.A AHMED MS.P HUJURIR-1 MS.S DAS(R-1)



24	<a href="#">MACApp./250/2019</a> WITH LCR	THE NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SRI DHIRENDRA NATH THAKURIA AND ANR	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MS M GAZLOO	MR. A R MEDHI MS P BARUAH MS. K MEDHI
	<b>WITH</b> <a href="#">I.A.(Civil)/3761/2019</a> in MACApp./250/2019	DHIRENDRA NATH THAKURIA <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. A R MEDHI MS. K MEDHI	MR S DUTTA MS. M CHOUDHURY
25	<a href="#">I.A.(Civil)/134/2020</a> in RFA/18104/2019	M/S NORTH EASTERN CHEMICALS INDUSTRIES (P) LTD. AND ANR <b>Versus</b> ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR. N C DAS (r-2) MR H DAS MS. M DEVI (r-2) MR. A DAS (r-2) MR P GOGOI FOR CAVEATOR
	<b>WITH</b> <a href="#">RFA/18104/2019</a> (Filing Number)	M/S NORTH EASTERN CHEMICALS INDUSTRIES (P) LTD. AND ANR <b>Versus</b> ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR		
26	<a href="#">I.A.(Civil)/1709/2020</a> in MACApp./287/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MADHABI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA	MR. K RAJBONGSHI MR D CHAKRABORTY
	<b>WITH</b> <a href="#">MACApp./287/2018</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MADHABI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. D K BHATRA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1318/2018</a> in MACApp./287/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MADHABI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. D K BHATRA	MR D CHAKRABORTY
	<b>WITH</b> <a href="#">I.A.(Civil)/1321/2018</a> in MACApp./287/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MADHABI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. D K BHATRA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1323/2018</a> in MACApp./287/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MADHABI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. D K BHATRA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1707/2020</a> in MACApp./287/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> MADHABI DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA	MR. K RAJBONGSHI MR D CHAKRABORTY
27	<a href="#">MFA/159/2021</a> WITH LCR	M/S HILLS CEMENT CO. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-2) SC, NF RLY
28	<a href="#">I.A.(Civil)/489/2021</a> in MACApp./7847/2020	HDFC ERGO GENERAL INSURANCE CO. LTD. <b>Versus</b> MAMTAJ JAHAN AND 10 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. R ALI (R-1,2,3) MR. M MORE (R-8) H A AHMED (R-1,2,3) MR. N D SARMA (R-8) MR A S SK (R-1,2,3) MR. P K SHARMA (R-8)
	<b>WITH</b> <a href="#">MACApp./7847/2020</a> (Filing Number)	HDFC ERGO GENERAL INSURANCE CO. LTD. <b>Versus</b> MAMTAJ JAHAN AND 10 ORS. (E)		
29	<a href="#">I.A.(Civil)/815/2021</a> WITH LCR 2 FILES in MACApp./2722/2020	ANUPAM HAZARIKA <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. M DUTTA MR U ROY	MR. A BHATTACHARYYA

	<b>WITH</b> <a href="#">MACApp./2722/2020</a> (Filing Number)	SRI ANUPAM HAZARIKA <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS		
30	<b>WITH</b> <a href="#">MACApp./471/2019</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. KOCHILA RABI DAS AND 2 ORS.	MR. R C PAUL MS L DAS	MR D MONDAL MR. M DUTTA MR. A BHATTACHARYYA MR K M BORA
31	<a href="#">I.A.(Civil)/449/2022</a> in RFA/716/2020	BISHNUPADA DEB ROY <b>Versus</b> SAMAYIK PRASANGAS AND 10 ORS.	MR. S P CHOUDHURY MR DIFENSO M MR K BISWAKARMA MS B DEVI	MR H R A CHOUDHURY (R- 2,3,5) MS. R CHOUDHURY (R- 2,3,5) MR N RAHMAN (R-2,3,5) MS F N ZAMAN (R-2,3,5)
	<b>WITH</b> <a href="#">RFA/716/2020</a> (Filing Number)	BISHNUPADA DEB ROY <b>Versus</b> SAMAYIK PRASANGAS AND 10 ORS.		
32	<a href="#">I.A.(Civil)/3060/2022</a> in MFA/10793/2022	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ACHTAN NECHA AND ANR	MR A N DAS	MR. K BHATTACHARJEE MR. S DAS MS. A BARMAN MS B TALUKDAR
	<b>WITH</b> <a href="#">MFA/10793/2022</a> (Filing Number)	M/S. UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ACHTAN NECHA AND ANR A	MR A N DAS	
33	<a href="#">I.A.(Civil)/3775/2022</a> in RFA/14963/2022	UNION OF INDIA AND ANR. <b>Versus</b> BISTILLA SAWKMIE AND 8 ORS.	MR. S K MEDHI	MS. S PARVEEN (R-1 TO 6) MEHDI ALAM (R-1 TO 6)
	<b>WITH</b> <a href="#">RFA/14963/2022</a> (Filing Number)	UNION OF INDIA AND ANR. <b>Versus</b> BISTILLA SAWKMIE AND 8 ORS. B	MR. S K MEDHI	
34	<a href="#">CRP/183/2023</a>	SURESH RAI AND 4 ORS. <b>Versus</b> RAM JAPU MAHATOO	MR. J KALITA MR. N J GOGOI M.A. BEGUM	MR. S S ROY MR. S BORTHAKUR MS. S KAKATI
35	<a href="#">MACApp./289/2023</a> WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RINTUMONI SONOWAL AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	A G CHOUDHURY (r-1,2,3) MR K K BHATTACHARYYA (r-1,2,3)
36	<a href="#">I.A.(Civil)/1124/2023</a> WITH LCR in MACApp./751/2018	TATA AIG GENERAL INSURANCE CO. LTD <b>Versus</b> MD ISMAT ALI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A LAL
	<b>WITH</b> <a href="#">MACApp./751/2018</a>	TATA AIG GENERAL INSURANCE CO. LTD <b>Versus</b> MD ISMAT ALI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> <a href="#">I.A.(Civil)/1123/2023</a> in MACApp./751/2018	TATA AIG GENERAL INSURANCE CO. LTD <b>Versus</b> MD ISMAT ALI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A LAL
	<b>WITH</b> <a href="#">I.A.(Civil)/1125/2023</a> in MACApp./751/2018	TATA AIG GENERAL INSURANCE CO. LTD <b>Versus</b> MD ISMAT ALI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A LAL
37	<a href="#">I.A.(Civil)/1174/2023</a> in MACApp./1732/2023	SBI GENERAL INSURANCE COMPANY LIMITED . <b>Versus</b> AMIYA KUMAR RABHA AND 5 ORS .	MR T KALITA MR. A KAKATI	MR. R GOSWAMI (r-2) MR. R GOSWAMI (r-2) MS. M SAIKIA MS. M SAIKIA MS. P BORTHAKUR MS. P BORTHAKUR
	<b>WITH</b> <a href="#">MACApp./1732/2023</a> (Filing Number)	SBI GENERAL INSURANCE COMPANY LIMITED . <b>Versus</b> AMIYA KUMAR RABHA AND 5 ORS . A	MR T KALITA	

38	<a href="#">I.A.(Civil)/1452/2023</a> in MACApp./3189/2023	MD. TAFIQR RAHMAN <b>Versus</b> AJIDA BEGUM AND 3 ORS	MR M CHOUDHURY MR. P AHMED	MS. R D MOZUMDAR (r-4) MS. C MOZUMDAR (r-4) MR. S P SHARMA (r-4)
	<b>WITH</b> <a href="#">MACApp./3189/2023</a> (Filing Number)	MD. TAFIQR RAHMAN <b>Versus</b> AJIDA BEGUM AND 3 ORS (E)	MR M CHOUDHURY	
39	<a href="#">I.A.(Civil)/1734/2023</a> in MACApp./6659/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MARIYAM BIBI AND 7 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MR S DUTTA	
	<b>WITH</b> <a href="#">MACApp./6659/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MARIYAM BIBI AND 7 ORS. E	MR. S DUTTA	
40	<a href="#">I.A.(Civil)/1750/2023</a> in MACApp./6662/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MUKSEDUL SIDDIQUE @ MOKSEDUL SIDDIQUE AND 5 ORS. H	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MR S DUTTA	
	<b>WITH</b> <a href="#">MACApp./6662/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MUKSEDUL SIDDIQUE @ MOKSEDUL SIDDIQUE AND 5 ORS. H	MR. S DUTTA	
41	<a href="#">I.A.(Civil)/2687/2023</a> in MFA/4694/2023	KIMI BASBOR @ KIMI DOOM <b>Versus</b> THE UNION OF INDIA .	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. C K S BARUAH DY.S.G.I.
	<b>WITH</b> <a href="#">MFA/4694/2023</a> (Filing Number)	KIMI BASBOR @ KIMI DOOM <b>Versus</b> THE UNION OF INDIA . E	MR J MOLLAH	
42	<a href="#">I.A.(Civil)/3225/2023</a> in MACApp./12954/2023	KASHALA @ KAUSALAYA @ KAMALA DAS AND 3 ORS. <b>Versus</b> NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MD. K ALI	MS. S CHAKRABORTYr-1) MR C PHUKAN (r-1) A. N. H PHOM (r-1)
	<b>WITH</b> <a href="#">MACApp./12954/2023</a> (Filing Number)	KASHALA @ KAUSALAYA @ KAMALA DAS AND 3 ORS. <b>Versus</b> NATIONAL INSURANCE COMPANY LTD AND 2 ORS. E	MR. A R AGARWALA	
43	<a href="#">I.A.(Civil)/3439/2023</a> in MACApp./8011/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MONAJ BASUMATARY AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MAHIBUR RAHMAN (r-5,6) MS C TALUKDAR(r-5,6) J U AHMED (R-1,2) MR. R K MUSHAHARY (R- 1,2) MS ASFIA AHMED(r-5,6) MR S A REEYAZ (R-1,2) MS. NISHA BEGUM(r-5,6)
	<b>WITH</b> <a href="#">MACApp./8011/2023</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MONAJ BASUMATARY AND 5 ORS. A	MS. R D MOZUMDAR	
44	<a href="#">CO/4/2024</a> in MACApp./230/2023	BIVA DAS AND ANR. <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR D MONDAL	
	<b>WITH</b> <a href="#">MACApp./230/2023</a>	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI BIVA DAS AND 3 ORS	MR. C SHARMA MS M CHOUDHURY	MR D MONDAL (r-1) MR A ALI MS. M KHATUN MS D DEORI
45	<a href="#">MFA/27/2024</a>	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SUENA AKTAR LASKAR AND ANR.	MRS L SHARMA MR. K K BHATTA	

	<b>WITH</b> <a href="#">I.A.(Civil)/1251/2024</a> <b>in</b> MFA/27/2024	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SUENA AKTAR LASKAR AND ANR.	MRS L SHARMA MR. K K BHATTA	
46	<a href="#">CRP(IO)/39/2024</a> B/O	SALMA BEGUM CHOUDHURY <b>Versus</b> NAZMA BEGUM MAZUMDER AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	MR. N ISLAM (r-1) MR M A BARBHUIYA (r-1)
47	<a href="#">MACApp./124/2024</a>	JAGADISH BRAHMA AND ANR <b>Versus</b> THE DIVISIONAL MANAGER ORIENTAL INSURANCE COMPANY LTD AND 4 ORS	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH	MR. R C PAUL(R-4) MR. J KALITA
48	<a href="#">I.A.(CrI.)/522/2024</a> AB 971/2024(D/O) <b>in</b> AB/971/2024	AMIRUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
49	<a href="#">I.A.(Civil)/588/2024</a> B/O <b>in</b> MACApp./2135/2024 <b>WITH</b> <a href="#">MACApp./2135/2024</a> (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SAHERA KHATUN AND 5 ORS.	MRS B ACHARYA MR. A ACHARYA	MR. K I MAZUMDER (r-1 to 4) MR B CHANDA (r-1 to 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2137/2024</a> (Filing Number)	THE NEW INDIA ASSURANCE CO LTD <b>Versus</b> SAHERA KHATUN AND 5 ORS E	MRS B ACHARYA	
50	<a href="#">I.A.(Civil)/1130/2024</a> <b>in</b> RFA/2591/2024 <b>WITH</b> <a href="#">RFA/2591/2024</a> (Filing Number)	THE NEW INDIA ASSURANCE CO LTD <b>Versus</b> SAHERA KHATUN AND 5 ORS E SATI PUROKAYASTA @ SATHI PURKAYASTHA AND 3 ORS <b>Versus</b> MONUJ KANTI PAUL	MS. P BHATTACHARYA MR T GOGOI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA
	<b>WITH</b> <a href="#">RFA/2591/2024</a> (Filing Number)	SATI PUROKAYASTA @ SATHI PURKAYASTHA AND 3 ORS <b>Versus</b> MONUJ KANTI PAUL E	MS. P BHATTACHARYA	
51	<a href="#">I.A.(Civil)/1144/2024</a> IN MAC.APP. 259/2021(D/O) <b>in</b> MACApp./259/2021	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> NIHARENDRA NARAYAN BARUAH AND 4 ORS	MS. M CHOUDHURY MS M CHOUDHURY	
52	<a href="#">I.A.(Civil)/1274/2024</a> FIXED <b>in</b> CRP/18/2024 <b>WITH</b> <a href="#">CRP/18/2024</a>	CHAKRAPANI PATGIRI <b>Versus</b> DEBANANDA PATGIRI AND 2 ORS	MR H DAS	MR. K D CHETRI
	<b>WITH</b> <a href="#">CRP/18/2024</a>	DEBANANDA PATGIRI AND 2 ORS. <b>Versus</b> CHAKRAPANI PATGIRI	MR J KAKATI MR. K D CHETRI MS R BARUAH	MR H DAS
53	<a href="#">I.A.(Civil)/1399/2024</a> B/O <b>in</b> MACApp./455/2023 <b>WITH</b> <a href="#">MACApp./455/2023</a>	RWMWI @ ROMAI RAHANG AND 3 ORS. <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. S SINGH MR. A BHATTACHARYYA	MR. K K BHATTA
	<b>WITH</b> <a href="#">MACApp./455/2023</a>	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> RWMWI @ ROMAI RAHANG AND 5 ORS.	MRS L SHARMA MR. K K BHATTA	MR. S SINGH (r-1,3,4) MR. A BHATTACHARYYA (r-1,3,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/3743/2023</a> <b>in</b> MACApp./455/2023	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> RWMWI @ ROMAI RAHANG AND 5 ORS.	MRS L SHARMA MR. K K BHATTA	

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024
7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Friday,7th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1649/2024</a>	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR N AHMED	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./462/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	DINBANDHU KUMAR <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
3	<a href="#">Bail Appln./1598/2024</a> FIXED	RAFIK ALI <b>Versus</b> THE STATE OF ASSAM	G UDDIN MR A K AZAD MR. I HUSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
4	<a href="#">AB/741/2024</a> FIXED	SAMIR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A M AHMED P. GHOSH	PP, ASSAM
5	<a href="#">AB/851/2024</a> FIXED	HUSSAIN AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
6	<a href="#">AB/1050/2024</a> FIXED	FARUK HUSSAIN BHUYAN @ FARUK HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
7	<a href="#">AB/1223/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJU SHEIKH @ RAJU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. A H LASKAR MR D CHUTIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024

7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 16**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/6443/2015</a>	UMED ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P D NAIR MR G ALAM MR.A CHOUDHURY MR.H ROHMAN MR.D NAG	GA, ASSAM(R1-5) MR. J HANDIQUE, REVENUE DEPTT. MR J K PARAJULI, (R4 & R5) MR P S DEKA, (R1, R2 & R3) MR. N N JHA(R-6) MR. N N JHA(R-6) MR.A C RAYR-6 MR.M UDDIN(R-6)
2	<a href="#">WP(C)/8651/2018</a> B/O	SYED NAKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORA MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MR. S M T CHISTIE	GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
3	<a href="#">WP(C)/350/2019</a> B/O	ANAL KR. GOGOI AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR D MAHANTA	SC, HEALTH SC, FINANCE
4	<a href="#">WP(C)/2247/2020</a> FIXED	MUNNA BASFOR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR G BAISHYA (R-4) MR. R K TALUKDAR (R-4)
5	<a href="#">WP(C)/3125/2020</a>	BHASKAR MUSHAHARY AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. B BHUYAN MR J DAS MS. N CHOUDHURY MR M BORAH MR. A KHOUND MR A TALUKDAR	GA, ASSAM MR. S BORA
6	<a href="#">WP(C)/3139/2020</a>	ASRAF ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, HEALTH AND F W SC, NRHM
7	<a href="#">WP(C)/3161/2020</a>	BIPUL CH BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MR H TALUKDAR	SC, PWD ROAD SC, APSC



8	<a href="#">WP(C)/4997/2020</a>	ABDUL MATIN BARBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS N NATH MR. M DUTTA	MR. A. CHALIHA, MR. B. GOGOI, SC, FINANCE AND TAXATION MR. C.S. HAZARIKA, GA, ASSAM SC, LABOUR AND UNEMPLOYMENT MR. C. SHARMA, SC, WATER RESOURCE
9	<a href="#">WP(C)/477/2021</a>	MALLABIKA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
<b>WITH</b>				
10	<a href="#">WP(C)/1769/2021</a>	NAZRIN SULTANA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B CHAKRAVORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
11	<a href="#">WP(C)/1521/2021</a>	REKIBUDDIN BORA <b>Versus</b> THE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MR S BORTHAKUR	
12	<a href="#">WP(C)/2899/2021</a>	SMTI BOGI @ KUNKUNI BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS P BARUAH MR. D C C PHUKAN T KAKATI	GA, ASSAM MR. U J SAIKIA (R-2 & 3) MS. N SAIKIA (R-3) S BARO (R-3) SC, F.T
13	<a href="#">WP(C)/3747/2021</a>	KUMAR CHETRI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B CHETRI MR P BHATTACHARJYA	MR. U K GOSWAMI ASSTT.S.G.I.
14	<a href="#">WP(C)/3901/2021</a>	SACHINDRA DEY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
15	<a href="#">WP(C)/4310/2021</a>	UPEN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T U LASKAR MR. A B T HAQUE	SC, Assam Secretariat Administration Department SC, IRRIGATION
16	<a href="#">WP(C)/4880/2021</a>	BHUPENDRA GOSWAMI <b>Versus</b> THE ASSAM CO-OPERATIVE APEX BANK LTD. AND 2 ORS.	MR. R C SAIKIA MR. M KALITA MS. N DEY MS N SHARMA	SC, APEX BANK
17	<a href="#">WP(C)/6313/2021</a>	RUHINI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, TRANSPORT SC, A S T C
18	<a href="#">WP(C)/5217/2022</a>	ASHIA BEGUM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. R DEVI	MR. A CHOUDHURY (r-5,6) SC, CO OP MR. S ISLAM (r-5,6) MS. A KAUSHAR (r-5,6)
19	<a href="#">WP(C)/820/2023</a>	KIRTI MOHAN NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM, MR. T.C. CHUTIA (R-1& 2) MR R DHAR, SC, HANDLOOM & TEXTILE DEPTT, (R-3 & 4)
20	<a href="#">WP(C)/1870/2023</a>	MANOJ DEVNATH AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS	GA, ASSAM MR H BARUAH MR P P PHUKAN SC, REVENUE
21	<a href="#">WP(C)/1907/2023</a>	MAHAT CHANDRA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MISS. J GOGOI	SC, FOREST SC, PWD
22	<a href="#">WP(C)/2593/2023</a>	SANDEEP BHARALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS S MEDHI MR B M DEKA MS D MAHANTA	SC, AG (A AND E) GA, ASSAM SC, HEALTH SC. MEDICAL SC, FINANCE

23	<a href="#">WP(C)/2646/2023</a>	SANJOY DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S CHAUHAN MR. P MAZUMDER MR N ALAM	SC, FOREST SC, FINANCE
24	<a href="#">WP(C)/2921/2023</a>	RANJIT SINGH <b>Versus</b> MANAGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
25	<b>WITH</b> <a href="#">WP(C)/4486/2023</a>	PRADEEP KUMAR <b>Versus</b> THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
26	<b>WITH</b> <a href="#">WP(C)/4606/2023</a>	ANKIT KUMAR <b>Versus</b> THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
27	<a href="#">WP(C)/3116/2023</a>	LALSAWMLIANI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR D MAHANTA	SC, AG MR. A HASAN, (R-5) SC, EDU MR. R AHMED, (R-3) MS. P. NAIDING, SC, DIMA HASAO AUTONOMOUS COUNCIL, (R-2,4)
28	<a href="#">WP(C)/3896/2023</a>	NILKANTA SINHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, AG SC, PWD SC, FINANCE SC, DIMA HASAO
29	<a href="#">WP(C)/4398/2023</a> WITH LCR 1 FILE	BANDANA BURAGOHAIN AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH MS. R DEB	MR. K M HASSAN (R-5) DY.S.G.I.
30	<a href="#">WP(C)/4683/2023</a>	SUROJIT ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
31	<a href="#">WP(C)/5147/2023</a> B/O	JINTU CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MS. P DEVI	SC, P H E SC, K A A C
32	<a href="#">WP(C)/5548/2023</a>	HABI BALA BRAHMA <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, HEALTH
33	<a href="#">WP(C)/5886/2023</a>	BABY DAS (ROY) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA	GA, ASSAM MR B SINHA (R-5) MR. H ISLAM (R-5) SC, FINANCE SC, WATER RESOURCE
34	<a href="#">WP(C)/7074/2023</a>	HARISH CHANDRA NO. G/2301013P HAVILDAR GD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR S DEKA	MR. U K GOSWAMI DY.S.G.I.
35	<a href="#">WP(C)/30/2024</a>	ANANDA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J SHARMA MR. P THAKURIA G. DAS S MEDHI	GA, ASSAM SC, BTC
36	<a href="#">WP(C)/100/2024</a>	ACHYUT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY	GA, ASSAM
37	<a href="#">WP(C)/331/2024</a>	SMT. DIPALI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D K ROY MS. J BATHARISA	GA, ASSAM
38	<b>WITH</b> <a href="#">WP(C)/284/2024</a>	DILIP NATH HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	GA, ASSAM

39	<a href="#">WP(C)/984/2024</a>	ANOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM MR. A A MONDAL (r-5) M KHATUN (r-5) SC, HEALTH
40	<a href="#">WP(C)/1201/2024</a>	SMTI. RIJU MONI SAIKIA DAS <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, GMC
41	<a href="#">WP(C)/1367/2024</a>	ABHIJEET CHAUDHARY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
42	<a href="#">WP(C)/1648/2024</a>	BINA PANI DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MS A ROY	GA, ASSAM
43	<a href="#">WP(C)/1712/2024</a>	MD. SAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, FINANCE
<b>ORDERS</b>				
44	<a href="#">WP(C)/6114/2017</a>	PRANAB DOLEY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MR.T DOLEY	GA, ASSAM
45	<a href="#">WP(C)/8749/2018</a>	JEHIRUL ALAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS		SC, FOREST
46	<a href="#">WP(C)/8866/2018</a>	PRANAB KR. DOLEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P K BORAH MR. D GOGOI	GA, ASSAM
47	<a href="#">Cont.Cas(C)/86/2019</a>	HALESWARI BASUMATARY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
<b>WITH</b>				
48	<a href="#">Cont.Cas(C)/164/2019</a>	HASINA KHATUN AND 18 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
<b>WITH</b>				
49	<a href="#">Cont.Cas(C)/209/2019</a>	ANDIBI NATH AND 77 ORS. <b>Versus</b> PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
<b>WITH</b>				
50	<a href="#">Cont.Cas(C)/252/2019</a>	PANCHAMI BALA RAY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
<b>WITH</b>				
51	<a href="#">Cont.Cas(C)/303/2019</a>	SUNITY BRAHMA AND 66 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
<b>WITH</b>				
52	<a href="#">Cont.Cas(C)/333/2019</a>	PADUMI BARAH AND 23 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
<b>WITH</b>				
53	<a href="#">Cont.Cas(C)/340/2019</a>	PARUL DAIMARI AND 61 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
<b>WITH</b>				
54	<a href="#">Cont.Cas(C)/350/2019</a>	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION <b>Versus</b> PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
<b>WITH</b>				
55	<a href="#">Cont.Cas(C)/550/2019</a>	BHANUMATI BORO AND 54 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL

56	<b>WITH</b> <a href="#">Cont.Cas(C)/452/2023</a>	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS <b>Versus</b> RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)
57	<a href="#">Cont.Cas(C)/115/2022</a>	MD. FAKHRUL ISLAM @ MAKHAN ISLAM <b>Versus</b> G.D. TRIPATHI, IAS AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR. P N GOSWAMI (R-2,3) MR. R R Gogoi (R-2,3)
58	<a href="#">WP(C)/1790/2022</a>	UDIT NARAYAN PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM
59	<a href="#">WP(C)/19/2024</a>	KALPANA MAZUMDAR <b>Versus</b> THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	SC, KHADI AND VILLAGE INDUSTRIES BOARD
60	<a href="#">Cont.Cas(C)/51/2024</a>	RUNU DAS <b>Versus</b> DIGANTA HAZARIKA	MS. T SOM MR. P TELI	MR S DUTTA MR. S DUTTA MR S DUTTA
61	<b>WITH</b> <a href="#">WP(C)/3562/2022</a>	SMT. RUNU DAS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
62	<a href="#">I.A.(Civil)/1029/2024</a> in <a href="#">WP(C)/2188/2020</a>	DILIP KUMAR SAIKIA, <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MR R DHAR, SC, ASDC (R-2 & 3)
	<b>WITH</b> <a href="#">WP(C)/2188/2020</a>	DILIP KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MR R DHAR, SC, ASDC (R-2 & 3)
63	<a href="#">I.A.(Civil)/1334/2024</a> in <a href="#">WP(C)/1441/2018</a>	SAJIDA BEGUM, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K MAZUMDAR	GA, ASSAM MR R DHAR, SC, PWD DEPTT. SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">WP(C)/1441/2018</a>	SAJIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DAS MR. P K MAZUMDAR	GA, ASSAM MR R DHAR, SC, PWD DEPTT. SC, FINANCE DEPTT.
64	<a href="#">I.A.(Civil)/1544/2024</a> in <a href="#">Cont.Cas(C)/313/2022</a>	ON THE DEATH OF RAJEN BORO <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR B SARMA
	<b>WITH</b> <a href="#">Cont.Cas(C)/313/2022</a>	RAJEN BORO <b>Versus</b> SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
	<b>WITH</b> <a href="#">I.A.(Civil)/1543/2024</a> in <a href="#">Cont.Cas(C)/313/2022</a>	ON THE DEATH OF RAJEN BORO, <b>Versus</b> SMTI. ANAMIKA TAMULI,	MR. A BHATTACHARYYA MR P S RAJA	MR B SARMAH
	<b>WITH</b> <a href="#">I.A.(Civil)/1545/2024</a> in <a href="#">Cont.Cas(C)/313/2022</a>	ON THE DEATH OF RAJEN BORO AND ORS <b>Versus</b> SMTI. ANAMIKA TAMULI	MR P S RAJA MR P S RAJA	

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024
7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Crl.Pet./1274/2023</a>	LITAN DAS <b>Versus</b> THANMAL CHHAJER AND ANR	SAYANTAN TALAPATRA SAYANTAN TALAPATRA N CHAUDHURY	PP, ASSAM (R2)
	<b>WITH</b> <a href="#">I.A.(Crl.)/1185/2023</a> <b>in</b> <a href="#">Crl.Pet./1274/2023</a>	LITAN DAS <b>Versus</b> THANMAL CHHAJER AND ANR	SAYANTAN TALAPATRA	PP, ASSAM (R2)
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./1648/2024</a>	SOYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN MR. S. ALOM	PP, ASSAM
3	<a href="#">Bail Appln./1654/2024</a>	NABI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
4	<a href="#">Bail Appln./1658/2024</a>	SANJOY DEBBARMA <b>Versus</b> THE UNION OF INDIA	MR. S CHETIA	SC, NCB
5	<a href="#">Bail Appln./1659/2024</a>	SARIP ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">Crl.Pet./410/2023</a> FIXED	RAMJAN KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A SHARMA MR. W RAHMAN	PP, ASSAM
7	<a href="#">Crl.Rev.P./214/2024</a>	SHAHADOT ALI MOLLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
8	<a href="#">Crl.Rev.P./215/2024</a>	ANARUL ISLAM @ HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A L MANDAL	PP, ASSAM
9	<a href="#">Crl.Rev.P./216/2024</a>	MRINAL BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
10	<a href="#">Crl.Pet./557/2024</a> B/O	SAUMENDRA SARMAH <b>Versus</b> RUMI SHARMA	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	

11	<a href="#">Crl.Pet./647/2024</a>	ASSUR PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B CHANDA	PP, ASSAM
12	<a href="#">Crl.Pet./648/2024</a>	INDRAZEET SUBHAS MAZUMDAR <b>Versus</b> MD. NURNIAJ AHMED	MS. A AZAD	
13	<a href="#">Crl.Pet./650/2024</a>	AYNAL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P HAZARIKA D LASKAR	PP, ASSAM
14	<a href="#">Crl.Pet./653/2024</a>	SHAHA ALOM <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
15	<a href="#">Crl.Pet./654/2024</a>	AJIAL RAHMAN @ AJIAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR S HUSSAIN MR. A KHALEK	PP, ASSAM
16	<a href="#">Crl.Pet./655/2024</a> B/O	RAJDIP BHUYAN <b>Versus</b> SMTI. KIRON DUTTA @ KIRON DUTTA HAZARIKA AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	PP, ASSAM (R2)
17	<a href="#">Crl.Pet./657/2024</a>	RAFIK ALI @ MD RAFIK ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
18	<a href="#">Crl.Pet./658/2024</a>	MD. JIYEUR PASA <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
19	<a href="#">Crl.Pet./659/2024</a>	PABITRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
20	<a href="#">Crl.Pet./660/2024</a>	HEMANTA KR DUTTA <b>Versus</b> UTTAM AGARWAL	MR. P DUTTA MS. M DUTTA H SAHARIA	
<b>ADMISSION</b>				
21	<a href="#">Crl.Pet./374/2019</a> WITH OFFICE NOTE	SANJIVE NARAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I CHOWDHURY SR ADV MR A CHOWDHURY MR. N J KHATANIAR MR. S BISWAKARMA MS G DAS	MRS. K BARPUZARI MR. A CHAMUAH PP, ASSAM MR. C P SHARMA
22	<a href="#">Crl.Pet./3/2023</a> WITH LCR(SCANNED COPY)	RUHUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER M. ROBBANI	PP, ASSAM
23	<a href="#">Crl.Rev.P./574/2023</a>	RATUL CH BHUYAN <b>Versus</b> NILAKSHI DAS AND ANR.	S AHMED	MR. S MUNIR (R-1) MR. S RAHMAN (R-1) MR. J ALI (R-1) MD. IMRAN (R-1) MR. S M ABDULLAH P (R-1)
24	<a href="#">Crl.Pet./1282/2023</a> WITH SCANNED COPY OF CASE DIARY. FIXED.	ABDUL KADER AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. A M KHAN (R-2) MR. T T MONI (R-2) MR. Z RAHMAN (R-2) MR. S PRODHANI (R-2) PP, ASSAM
25	<a href="#">Crl.Pet./142/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	DIBYA JYOTI HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN MR. S K DAHAL	MR. S R GOGOI (r-2) MS B DUTTA (r-2) MR. C SARMAH (r-2) PP, ASSAM
26	<a href="#">Crl.A./154/2024</a>	MEHARUL ISLAM @ MEHERUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P TALUKDAR MR. R PHUKAN	PP, ASSAM
27	<a href="#">Crl.Rev.P./211/2024</a>	THIRESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R SARMA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/523/2024</a> <b>in</b> Crl.Rev.P./211/2024	THIRESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R SARMA	MR. J DEKA (R-2) PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/527/2024</a> <b>in</b> CrI.Rev.P./211/2024	THIRESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R SARMA	PP, ASSAM
28	<a href="#">CrI.Pet./426/2024</a> FIXED	KISHORE KALITA <b>Versus</b> STATE OF ASSAM AND ANR	MR. S DAS MRS. R T DAS MR K DAS	MR. S K GOSWAMI (R-2) MR. N BARMAN (R-2) PP, ASSAM MR. C MAHANTA (R-2)
<b><u>BAIL HEARING (BA)</u></b>				
29	<a href="#">Bail Appln./338/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	SAHIL SHARMA AND ANR <b>Versus</b> UNION OF INDIA	MR. D K BAIDYA MR. M S HUSSAIN	SC, CUSTOMS
30	<a href="#">Bail Appln./343/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	GAUTAM SAHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	
31	<a href="#">Bail Appln./1018/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. SAMIR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR M HASSAN MR M BARMAN	PP, ASSAM
32	<a href="#">Bail Appln./1048/2024</a>	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
33	<a href="#">Bail Appln./1319/2024</a> FIXED.	SUJONUR ROSHID <b>Versus</b> THE UNION OF INDIA	MR. M ALI MR J. ISLAM	SC, DRI
34	<a href="#">Bail Appln./1340/2024</a> FIXED	BIKI BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
35	<a href="#">Bail Appln./1519/2024</a> FIXED	LOHAKAR BORO <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR H NATH	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
36	<a href="#">AB/2552/2023</a>	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
37	<a href="#">AB/3686/2023</a>	ATAUR RAHMAN @ ATIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR MR. SAIFUL ISLAM	PP, ASSAM SC. NIA
38	<a href="#">AB/990/2024</a> FIXED	ABDUL MOZID KOBIR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR M HOQUE MR. S UDDIN	PP, ASSAM
39	<a href="#">AB/1230/2024</a>	JAMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
<b><u>ORDERS</u></b>				
40	<a href="#">I.A.(CrI.)/368/2022</a> FIXED <b>in</b> CrI.A./144/2022 <b>WITH</b> <a href="#">CrI.A./144/2022</a>	TAPAN KACHARI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	MR J DAS (LEGAL-AI-COUNSEL FOR R-2) PP, ASSAM
		TAPAN KACHARI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	MR J DAS (LEGAL-AI-COUNSEL FOR R-2) PP, ASSAM
41	<a href="#">I.A.(CrI.)/655/2022</a> B/O <b>in</b> CrI.A./129/2021 <b>WITH</b> <a href="#">CrI.A./129/2021</a>	RAUSAN ALI MANDAL @ RAUSON ALI MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.		MS P DAS(AMICUS CURIAE FOR R-2) PP, ASSAM
		RAUSAN ALI MANDAL @ RAUSON ALI MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN S I AKAND MR S K CHHETRY MR. M A MONDAL	MS P DAS(AMICUS CURIAE FOR R-2) PP, ASSAM



42	<a href="#">Crl.Pet./36/2023</a> WITH LCR 1 FILE(SCANNED COPY), WITH OFFICE NOTE	RAMAKANTA DEURI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
43	<a href="#">Crl.Rev.P./193/2023</a>	BASANTA KUMAR DEKA <b>Versus</b> BHANUMATI DEKA	MR. A AHMED	
44	<a href="#">I.A.(Crl.)/1203/2023</a> FIXED <b>in</b> Crl.A./109/2020 <b>WITH</b> <a href="#">Crl.A./109/2020</a>	ABDUL MATIN, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	DR. P AGARWAL (AMICUS CURIAE FOR R-2) PP, ASSAM
45	<a href="#">Crl.A./99/2024</a> WITH LCR 5 FILES, FIXED  <b>WITH</b> <a href="#">I.A.(Crl.)/319/2024</a> <b>in</b> Crl.A./99/2024	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM AND ANR  ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED  MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	DR. P AGARWAL (AMICUS CURIAE FOR R-2) PP, ASSAM  PP, ASSAM
46	<a href="#">I.A.(Civil)/1420/2024</a> <b>in</b> W.P.(Crl.)/21/2023  <b>WITH</b> <a href="#">W.P.(Crl.)/21/2023</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2433/2023</a> <b>in</b> W.P.(Crl.)/21/2023  <b>WITH</b> <a href="#">I.A.(Civil)/2434/2023</a> <b>in</b> W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS  SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS  SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS  SUT KHAN KIM AND 8 ORS <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. C SHARMA  MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH  MR. S DUTTA MR. C SHARMA  MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.  GA, ASSAM MR H GUPTA DY.S.G.I.  GA, ASSAM DY.S.G.I.  GA, ASSAM DY.S.G.I.
<b>HEARING</b>				
47	<a href="#">Crl.Pet./487/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	DEBASHISH DAS AND ANR <b>Versus</b> MITHUN RAY AND ANR	MR. A AHMED U U KHAN	MR. D K SARMAH (R-1) MS. J DEKA (R-1) MS. A TALUKDAR (R-1) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024
7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024

13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[CIVIL BENCH-II AND MAC.APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	<a href="#">I.A.(Civil)/1315/2024</a> in <a href="#">WP(C)/7521/2023</a>	SHOFIQUZZAMAN MOSTOFA <b>Versus</b> MD. ABDUL HANNAN AND 4 ORS	MR. J AHMED MR Z RAHMAN MS J YESMIN	SC, HIGHER EDU MR. P MAHANTA
	<b>WITH</b> <a href="#">WP(C)/7521/2023</a>	MD. ABDUL HANNAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA V KHAKHALARY	SC, HIGHER EDU MR Z HUSSAIN (r-4) MS B B AHMED (r-4) MR. RASHIDUL ISLAM (r-4)
<b>ADMISSION</b>				
2	<a href="#">WP(C)/8121/2017</a>	T.A. MEMORIAL M.E. SCHOOL <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.K DEVI MR. M KHAN MRJ RAHMAN	SC, ELEMENTARY EDUCATION GA, ASSAM
3	<a href="#">WP(C)/5272/2022</a>	LILIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, ELEM. EDU SC, AG
4	<a href="#">WP(C)/8097/2022</a> FIXED	BIMAL CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. T.C CHUTIA, SC, SEBA SC, FINANCE
5	<b>WITH</b> <a href="#">WP(C)/3545/2020</a>	BIMAL CHANDRA MEDHI <b>Versus</b> THE BOARD OF SECONDARY EDUCATION AND 4 ORS.	MR. K N CHOUDHURY MR. M K CHOUDHURY MR. A BARKATAKI MR. R M DEKA MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. N MAHANTA	MR. DILIP DEY MS. N CHOUDHURY (R6) SC, FINANCE SC, SEBA
6	<a href="#">WP(C)/919/2023</a>	ASIT BARAN ROY AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR S ABDULLAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
7	<a href="#">WP(C)/1832/2023</a>	ANUWARUS SAHADAT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, EDU
8	<a href="#">WP(C)/2909/2023</a>	AMIYO KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

9	<a href="#">WP(C)/3868/2023</a>	JESMIN ARA AHMED AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR. A DHANUKA	MR. D K BAIDYA(R-3) SC, HEALTH AND F W
10	<a href="#">WP(C)/4086/2023</a>	BIRAJ CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A DAS	SC, ELEM. EDU GA, ASSAM
11	<a href="#">WP(C)/4208/2023</a> FIXED	PRADIP SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
12	<a href="#">WP(C)/5032/2023</a>	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	SC, HIGHER EDU
13	<a href="#">WP(C)/7560/2023</a> FIXED	ANWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU SC, SEC. EDU.
<b>ORDERS</b>				
14	<a href="#">WP(C)/2816/2014</a> WITH WP(C)/4005/2007(D/O)	WAJHUL KAMAL AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.K D SARMA MS.M DUTTA	SC, EDU
15	<a href="#">I.A.(Civil)/3922/2017</a> in MACApp./609/2017	ON THE DEATH OF AMRIT NATH JHA, HIS LEGAL HEIRS 1.1) SMT. MIRA JHA <b>Versus</b> TATA AIG GENERAL INSURANCE CO. LTD. and 2 ORS,	MR.A LAL MR.M PANDIT MR.R D LAL	
	<b>WITH</b> <a href="#">MACApp./609/2017</a>	ON THE DEATH OF AMRIT NATH JHA, HIS LEGAL HEIRS 1.1) SMT. MIRA JHA <b>Versus</b> TATA AIG GENERAL INSURANCE CO. LTD. and 2 ORS,	MR. M PANDIT MR. A LAL MR. R D LAL MS. S G MOMIN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> <a href="#">I.A.(Civil)/3924/2017</a> in MACApp./609/2017	AMRIT NATH JHA <b>Versus</b> TATA AIG GENERAL INSURANCE CO. LTD. and 2 ORS,	MR.M PANDIT MR.A LAL MR.R D LAL MS.S G MOMIN	
16	<a href="#">WP(C)/1581/2019</a> WITH OFFICE NOTE	DINESH CHANDRA SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	SC, ELEM. EDU MR. A U CHOUDHURY (R5) MR. S ISLAM (R5) MR. B GOGOI, SC, SCERT MS A LAHKAR (R5)
17	<a href="#">WP(C)/5539/2019</a>	SUBHALAKSHMI NATH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MR R SINGHA	SC, HIGHER EDU SC, AG MR. R K TALUKDAR (R-8) SC, U G C SC, FINANCE ASSTT.S.G.I.
18	<a href="#">I.A.(Civil)/41/2022</a> in WP(C)/157/2021	SAMORENDRA KR SENGUPTA <b>Versus</b> THE CHAIRMAN, BOARD OF GOVERNORS SAINIK SCHOOL SOCIETY AND ORS	MR. S A HUSSAIN MR D J HALOI	
	<b>WITH</b> <a href="#">WP(C)/157/2021</a>	SAMORENDRA KR SENGUPTA <b>Versus</b> THE CHAIRMAN AND 4 ORS	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	MRS. A GAYAN (R-4) ASSTT.S.G.I. MS. R PATHAK (SC, CBSE, R-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/718/2021</a> in WP(C)/157/2021	SAMORENDRA KR. SENGUPTA <b>Versus</b> THE CHAIRMAN AND 4 ORS.	MR D J HALOI	MRS. A GAYAN ASSTT.S.G.I.
19	<a href="#">I.A.(Civil)/109/2023</a> in MACApp./5874/2022	KUNJALATA MANDAL <b>Versus</b> UNION OF INDIA AND ANR.	MR. M TALUKDAR MR. A SHAKIL	MRS. R DEVI ASSTT.S.G.I.

	<b>WITH</b> <a href="#">MACApp./5874/2022</a> (Filing Number)	KUNJALATA MANDAL <b>Versus</b> UNION OF INDIA AND ANR. F	MR. M TALUKDAR	
20	<a href="#">I.A.(Civil)/399/2023</a> in <a href="#">MACApp./300/2023</a>	PATALI CHUTIYA <b>Versus</b> ORIENTAL INSURANCE COM. LTD. AND 2 ORS.	B R DAS MS M BHARATI	MS. R D MOZUMDAR (r-1) MR M CHETIA (r-3) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)
	<b>WITH</b> <a href="#">MACApp./300/2023</a> (Filing Number)	PATALI CHUTIYA <b>Versus</b> ORIENTAL INSURANCE COM. LTD AND 2 ORS . A	B R DAS	
21	<a href="#">I.A.(Civil)/1922/2023</a> in <a href="#">MACApp./2208/2020</a>	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS	MR. R GOSWAMI	MR. B CHETRI
	<b>WITH</b> <a href="#">MACApp./2208/2020</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/539/2020</a>	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. B CHETRI MR K KASHYAB
	<b>WITH</b> <a href="#">I.A.(Civil)/2210/2020</a> (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/41/2023</a>	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR K KASHYAB
	<b>WITH</b> <a href="#">I.A.(Civil)/1923/2023</a>	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS	MR. R GOSWAMI	MR. B CHETRI
	<b>WITH</b> <a href="#">I.A.(Civil)/1924/2023</a>	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS	MR. R GOSWAMI	MR. B CHETRI
22	<a href="#">I.A.(Civil)/2119/2023</a> in <a href="#">MACApp./3364/2023</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> BHONTI DUTTA KAKATI AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	D ROY (r-1)
	<b>WITH</b> <a href="#">MACApp./3364/2023</a> (Filing Number)	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> BHONTI DUTTA KAKATI AND 4 ORS. E	MR. S K GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3365/2023</a> (Filing Number)	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> BHONTI DUTTA KAKATI AND 4 ORS. E	MR. S K GOSWAMI	
23	<a href="#">WP(C)/3878/2023</a>	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY	SC, HIGHER EDU

24	<a href="#">MC/24/2024</a> IN MAC. App. Sl.No. 218209 (D/O) in MC/503/2014	MUST. JAHANARA BEGUM, <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS	MR. K M HALOI	
25	<a href="#">I.A.(Civil)/1066/2024</a> IN MACApp./257/2021 (D/O) WITH REV PET 91/23(D/O) in MACApp./257/2021	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SRIMATI BARUAH AND 3 ORS	MS M CHOUDHURY	
26	<a href="#">I.A.(Civil)/1555/2024</a> in I.A.(Civil)/261/2021	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> ON THE DEATH OF BABUL CHANDRA DEY,	MRS. D DAS BARMAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/261/2021</a>	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUMA MAZUMDAR AND 2 ORS.	MR. A DUTTA MRS. D DAS BARMAN MS. P CHUTIA MRS. P M DUTTA	MD E AHMED (R-1) MR. F A HASSAN (R-1) MR. H A TALUKDAR (R-1)
27	<b>WITH</b> <a href="#">MACApp./10187/2020</a> (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUMA MAZUMDAR AND 2 ORS. E	MR. A DUTTA	
28	<a href="#">I.A.(Civil)/1559/2024</a> WITH LCR 1 FILE in MACApp./157/2022	REKHA SAIKIA AND 2 ORS. <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.	MR D MONDAL	MR. A J SAIKIA
	<b>WITH</b> <a href="#">MACApp./157/2022</a>	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> REKHA SAIKIA AND 4 ORS.	MR. A J SAIKIA MR G S BORO	MR D MONDAL DR. UTPALJEET BARUAH MS. R R SARMAH BARUAH
29	<a href="#">I.A.(Civil)/1631/2024</a> WITH LCR 3 FILES in MACApp./428/2023	M/S SHRIRAM GENERAL INSURANCE COMPANY LTD. <b>Versus</b> EUSUP ALI AND 9 ORS	MR. P HAZARIKA	MR H A AHMED (r-1 to 8) MR. H A AHMED
	<b>WITH</b> <a href="#">MACApp./428/2023</a>	M/S SHRIRAM GENERAL INSURANCE COMPANY LTD. <b>Versus</b> JAHANARA KHATUN AND 9 ORS. E	MR. P HAZARIKA P. BORAH	

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024
7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024

20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1206/2024</a> WITH OFFICE NOTE	AMINUL KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
2	<a href="#">Bail Appln./1647/2024</a> B/O	MRINAL BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
3	<a href="#">Bail Appln./1650/2024</a>	DIN ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB S A KHAN MR S RAHMAN	PP, ASSAM
4	<a href="#">Bail Appln./1653/2024</a>	NIJAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K DAS	PP, ASSAM
5	<a href="#">Bail Appln./1655/2024</a>	MOTIOR RAHMAN @ MOTIBAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM
6	<a href="#">Bail Appln./1660/2024</a>	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MS. I GOHAIN S N ULLAH	PP, ASSAM
<b>MOTION (AB)</b>				
7	<a href="#">AB/1488/2024</a>	ALI HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
8	<a href="#">AB/1490/2024</a>	KRISHNA KANT NATH <b>Versus</b> THE STATE OF ASSAM	MR D K DAS MR. R K NATH	PP, ASSAM
9	<a href="#">AB/1496/2024</a>	SHARMISTHA DEB <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI	PP, ASSAM
10	<a href="#">AB/1497/2024</a>	JITUMONI BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR A KAKOTI MS. M BARUAH	PP, ASSAM
11	<a href="#">AB/1498/2024</a>	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A NATH MS. G BORAH	PP, ASSAM



12	<a href="#">AB/1499/2024</a>	DR. SANTANU BARKAKATI <b>Versus</b> THE STATE OF ASSAM	MR. J PATOWARY MS N MAHANTA N GAUTAM	PP, ASSAM
<b>MOTION</b>				
13	<a href="#">Crl.Rev.P./187/2024</a> FIXED	SALMA DEWAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
14	<a href="#">Crl.Rev.P./213/2024</a>	SMT. NISHA PODDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M L PANDIA	
15	<a href="#">Crl.Rev.P./217/2024</a>	ABHIJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS N SAIKIA MR A R BHUYAN R BARMAN	PP, ASSAM
16	<a href="#">Crl.Rev.P./218/2024</a>	SAUMITRA GUPTA @ SOUMITRA GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/534/2024</a> in Crl.Rev.P./218/2024	SAUMITRA GUPTA @ SOUMITRA GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
17	<a href="#">Crl.Pet./356/2024</a>	DR. NILUTPAL SUT AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
18	<a href="#">Crl.Pet./649/2024</a>	KISHOR KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S P SHARMA	PP, ASSAM
19	<a href="#">Crl.Pet./651/2024</a>	NABAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D MAHANTA MR T GOGOI	PP, ASSAM
20	<a href="#">Crl.Pet./652/2024</a>	DILIP SONOWAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. M S HUSSAIN	PP, ASSAM
<b>ADMISSION</b>				
21	<a href="#">Tr.P.(Crl.)/22/2023</a> B/O	PRADIP KUMAR PAUL <b>Versus</b> MINA SARKAR	MR. SHEELADITYA	MR. R SARMA
22	<a href="#">Crl.Rev.P./186/2023</a> WITH LCR 1 FILE, B/O	BIREN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	MR. N AHMED (R-2) MR. M M ZAMAN (R-2) D HUSSAIN (R-2) PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/147/2024</a> in Crl.Rev.P./186/2023	SMTI. ANJANA SUTRADHAR <b>Versus</b> BIREN SUTRADHAR AND ANR	MR N AHMED	PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(Crl.)/189/2024</a> in Crl.Rev.P./186/2023	BIREN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM	MR. N AHMED (Rk-2) PP, ASSAM
23	<a href="#">Crl.A./135/2024</a>	BIPIN KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K DAS MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
24	<a href="#">Crl.Pet./470/2024</a> WITH LCR (FOUR FILES). FIXED.	MUZAMMIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR H A AHMED	PP, ASSAM
<b>WITH</b>				
25	<a href="#">Crl.Pet./563/2023</a>	WAJED ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J I BARBHUIYA MD. S Z B AKLAS MR. A M S MAZUMDER	MR. S Ali(R-3) MR K DAS (R-3) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
26	<a href="#">Bail Appln./389/2024</a> WITH SCANNED COPY OF CASE RECORD.	ABRAR @ ABRAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM

27	<a href="#">Bail Appln./1134/2024</a> FIXED	SOPIKUL ISLAM @ SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	P ADHIKARI MR A K AZAD	PP, ASSAM
28	<a href="#">Bail Appln./1523/2024</a> FIXED	MD. NURUL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
29	<a href="#">Bail Appln./1544/2024</a> FIXED	ZIAUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

**BAIL HEARING**

30	<a href="#">AB/4378/2023</a> WITH OFFICE NOTE, FIXED	MISBAHARUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
31	<a href="#">AB/600/2024</a> FIXED	KASHYAP PATHAK <b>Versus</b> THE STATE OF ASSAM	MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA	PP, ASSAM
32	<a href="#">AB/601/2024</a> FIXED	ANUP CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR B CHOUDHURY MR. D GOGOI MR. I BORTHAKUR MS. M KALITA	PP, ASSAM
33	<a href="#">AB/713/2024</a>	SHOMIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
34	<a href="#">AB/984/2024</a> FIXED	BHUDEV PAUL <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
35	<a href="#">AB/1015/2024</a> FIXED	MANIK CH DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	PP, ASSAM
36	<a href="#">AB/1156/2024</a> FIXED	LALIT KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. M L PANDIA MR. M R SODIAL MS. N K PODDAR	PP, ASSAM
37	<a href="#">AB/1316/2024</a> FIXED	ARUNABH DWIKRONG RABHA @ ARUNABH RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR D DEKA MR N J KUMAR	PP, ASSAM
38	<a href="#">AB/1362/2024</a> FIXED	LABA KUTUM <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
39	<a href="#">AB/1407/2024</a> FIXED	UMOR FARUK CHOUDHURY @ BILAL AHMED CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM

**ORDERS**

40	<a href="#">I.A.(CrI.)/411/2017</a> FIXED in CrI.A./297522/2017  <b>WITH</b> <a href="#">CrI.A./297522/2017</a> (Filing Number)  <b>WITH</b> <a href="#">CrI.L.P./57/2017</a>	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> J. SATHYAMURTI ACCUSED and 2 ORS,  DIRECTOR CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SHRI J. SATHYAMURTI and 2 ORS  DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> J. SATHYAMURTI ACCUSED and 2 ORS,	MR.S C KEYAL SC, CBI          MR.S C KEYAL SC, CBI	
41	<a href="#">I.A.(CrI.)/368/2024</a> WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./376/2023	SATYAJIT BORDOLOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./376/2023</a>	SATYAJIT BORDOLOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
42	<a href="#">I.A.(Crl.)/479/2024</a> WITH LCR (FIVE FILES). <b>in</b> Crl.A./110/2024 <b>WITH</b> <a href="#">Crl.A./110/2024</a>	AKKASH MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR	PP, ASSAM
		AKKASH MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
43	<a href="#">I.A.(Crl.)/488/2024</a> <b>in</b> Crl.A./148/2024 <b>WITH</b> <a href="#">Crl.A./148/2024</a>	AFTAB UDDIN BARBHUIYA, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
		AFTAB UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
44	<a href="#">I.A.(Crl.)/489/2024</a> WITH LCR (FIVE FILES). <b>in</b> Crl.A./138/2021 <b>WITH</b> <a href="#">Crl.A./138/2021</a>	ESAHAQE ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MR A HAQUE MR Z RAHMAN	PP, ASSAM
		ESAHAQE ALI <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR A HAQUE MR Z RAHMAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/329/2021</a> <b>in</b> Crl.A./138/2021	ESAHAQE ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J AHMED MR A HAQUE MR Z RAHMAN	PP, ASSAM
<b><u>QUASHMENT</u></b>				
45	<a href="#">Crl.Pet./1105/2023</a> PART-HEARD, BY SLIP	JAHIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 OTHERS	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	DY. S.G.I. PP, ASSAM SR. GOVT. ADVOCATE, ASSAM
46	<b>WITH</b> <a href="#">Crl.Pet./1108/2023</a>	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	MR. D NATH, MR. M PHUKAN, PP, ASSAM DY.S.G.I. PP, ASSAM SR. GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1022/2023</a> <b>in</b> Crl.Pet./1108/2023	ZAKIR HUSSAIN, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. S U AHMED	PP, ASSAM
47	<a href="#">Crl.Pet./520/2023</a> WITH LCR 2 FILES(SCANNED COPY), B/O	DHANMONI RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM MS P DEKA	PP, ASSAM
48	<a href="#">Crl.Pet./577/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	MEGHNA KHEMKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	MR. D KALITA (R-3) MR. D NATH (R-3) PP, ASSAM
49	<a href="#">Crl.Pet./821/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SANJAY AGARWALLA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. M BERIA MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
50	<a href="#">Crl.Pet./305/2024</a>	SAJID AKHTAR AHMED @ SHAZEED AKHTAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. P K BORAH MR SAURADEEP DEY	MRS A SAIKIA (R-2) MS. U SAUD (R-2) PP, ASSAM

51	<a href="#">Crl.Pet./506/2024</a> FIXED	RUBI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
<b>HEARING</b>				
52	<a href="#">Crl.Rev.P./141/2015</a> WITH LCR 2 FILES, FIXED	MD. HANIF CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.P P DUTTA MR.A MEDHI MR.A BHATTACHARYA	MR.D CHAKRABARTY(R-2) PP, ASSAM
53	<a href="#">Crl.A./39/2022</a> 2 Y 3 M 28 D.:WITH LCR (FIVE FILES). FIXED.	MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. N UDDIN MR. S K JAIN MR M HOQUE MR. M ISLAM MR. A AHMED MD S ULLAH U U KHAN MR. S K CHETRY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/85/2023</a> <b>in</b> Crl.A./39/2022	MD MAMTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
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7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1651/2024</a>	REJIMUDDIN AHMED @ MD. RUJUDIIN AHMED @ RAJU <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
2	<a href="#">Bail Appln./1657/2024</a> B/O	ZAHEDUL BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">Crl.Rev.P./195/2024</a> FIXED	MD. NASIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MR. M RAHMAN	PP, ASSAM
4	<a href="#">AB/1489/2024</a>	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
5	<a href="#">AB/1491/2024</a>	MD LALMAMUD ALI @ LALMAMUD ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
6	<a href="#">AB/1492/2024</a>	MS. GITUMONI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR D MAHANTA MR T GOGOI	PP, ASSAM
7	<a href="#">AB/1493/2024</a>	RAJU AHMED @ RAJU ALI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
8	<a href="#">AB/1495/2024</a>	NARAYAN DEBANATH <b>Versus</b> THE STATE OF ASSAM	MR. S BARMAN MS. R SAIKIA	PP, ASSAM
<b>ADMISSION</b>				
9	<a href="#">Crl.Pet./82/2021</a> WITH OFFICE NOTE	SIDDEK AHMED @ SIDDEQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	MR. B M CHOUDHURY MR K UDDIN (R-2) MR. A K AZAD (R-2) MR. U CHOUDHURY PP, ASSAM
10	<a href="#">Crl.Pet./1021/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SADDAM HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM

11	<a href="#">Crl.Pet./62/2024</a> FIXED	RAKESH SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I ALAM MR. T SK	MR. M CHETIA (R-2) PP, ASSAM
12	<a href="#">Crl.Pet./483/2024</a> FIXED	JYOTI DAGA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	H A SARKAR (r-2) MR S DAS (r-2) PP, ASSAM

**BAIL HEARING (BA)**

13	<a href="#">Bail Appln./3775/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOHAMMAD FARAZ <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
14	<a href="#">Bail Appln./68/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
15	<a href="#">Bail Appln./603/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR S DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
16	<a href="#">Bail Appln./814/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	WAHENGBAM ROBITA DEVI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
17	<a href="#">Bail Appln./1308/2024</a> FIXED	DEEPAK BORDOLOI @ BABU BORDOLOI @ DIPAK BORDOLOI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
18	<a href="#">Bail Appln./1409/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAMJAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	<a href="#">Bail Appln./1430/2024</a> FIXED	SANTOSH SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. A DHANUKA	PP, ASSAM
20	<a href="#">Bail Appln./1456/2024</a> FIXED	SARAT DAS <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN MS D DUTTA	PP, ASSAM
21	<a href="#">Bail Appln./1485/2024</a> FIXED	TABU GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	PP, ASSAM
22	<a href="#">Bail Appln./1495/2024</a> FIXED	MD. JULFIKAR @ JULFI AHMED <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	PP, ASSAM
23	<a href="#">Bail Appln./1510/2024</a> FIXED	SAMSUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
24	<b>WITH</b> <a href="#">AB/1355/2024</a>	ABDUL HOQUE AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
25	<a href="#">Bail Appln./1512/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROSHAN SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
26	<a href="#">Bail Appln./1552/2024</a> FIXED	JINNAT ALAM <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
27	<a href="#">Bail Appln./1557/2024</a> FIXED	JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR. J ABBAS MR P H KONWAR	PP, ASSAM

**BAIL HEARING**

28	<a href="#">AB/2993/2023</a> FIXED	GOLAM MOSTAFA @ RAHUL KHAN (GULAM) <b>Versus</b> THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
29	<a href="#">AB/3701/2023</a> FIXED	BIKASH SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
30	<a href="#">AB/106/2024</a> FIXED	OMAR FARUK <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
31	<a href="#">AB/156/2024</a> FIXED	BIHARI LAL SHARMA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
32	<b>WITH</b> <a href="#">AB/157/2024</a>	MANOJ KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
33	<a href="#">AB/568/2024</a> FIXED	SAHAJAHAN ALI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
34	<a href="#">AB/613/2024</a> FIXED	AMAL DAS <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
35	<a href="#">AB/830/2024</a> FIXED	FIROZ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUHDURY MR H I CHOUDHURY MR REZABUL HOQUE MR A H SARKAR	PP, ASSAM
36	<a href="#">AB/869/2024</a> FIXED	MD. SIRAJUL HAQUE @ MD. SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
37	<a href="#">AB/922/2024</a> FIXED	DEEPAJ CHETIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
38	<a href="#">AB/938/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	SUKURI KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
39	<a href="#">AB/1014/2024</a> FIXED	MANASHJYOTI TAMULI <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
40	<a href="#">AB/1077/2024</a> FIXED	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM
41	<a href="#">AB/1091/2024</a> FIXED	HARSHA JYOTI HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR D DEKA MR N J KUMAR	PP, ASSAM
42	<a href="#">AB/1189/2024</a> FIXED	ABDUL ROUF AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
43	<a href="#">AB/1224/2024</a> FIXED	RANJAN PEGU <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
44	<a href="#">AB/1225/2024</a> FIXED	MANOWAR HUSSAIN @ MANOWAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
45	<a href="#">AB/1228/2024</a> FIXED	MD. MOSRAFE MURTAZA AHMED (MINOR) <b>Versus</b> THE STATE OF ASSAM	MR A NATH MR. NAYAN J. MEDHI	PP, ASSAM

46	<a href="#">AB/1349/2024</a> FIXED	MANOJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
47	<a href="#">AB/1353/2024</a> FIXED	RAJA QUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
48	<a href="#">AB/1377/2024</a> FIXED	SADEK ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
49	<a href="#">AB/1408/2024</a> FIXED	DIPAK DASGUPTA <b>Versus</b> THE STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
50	<a href="#">AB/1436/2024</a> FIXED	HEMEN KALITA <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
51	<a href="#">AB/1437/2024</a> FIXED	HEMEN KALITA <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MS D MAHANTA MR N K SARMA	PP, ASSAM

**ORDERS**

52	<a href="#">Crl.Pet./499/2019</a> FIXED	NABIN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
53	<a href="#">Crl.A./239/2023</a> 0 Y 11 M 25 D :WITH LCR 5 FILES, FIXED	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/588/2023</a> <b>in</b> Crl.A./239/2023	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
54	<a href="#">Crl.Pet./1132/2023</a> WITH LCR 1 FILE(SCANNED COPY), WITH OFFICE NOTE	JIGNESH MEVANI @ JIGNESH N. MEVANI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR S BORTHAKUR MR H P NEPAL	MR. M PHUKAN, LD, PP, ASSAM PP, ASSAM
55	<a href="#">Tr.P.(Crl.)/20/2024</a> FIXED	MAJOR SHAILENDRA KUMAR YADAV AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
56	<a href="#">I.A.(Crl.)/465/2024</a> FIXED <b>in</b> Crl.Rev.P./4229/2024 <b>WITH</b> <a href="#">Crl.Rev.P./4229/2024</a> (Filing Number)	EBAROT ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR  EBAROT ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR (F)	MR. M I HUSSAIN MS. P AHMED N. UDDIN  MR. M I HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024
7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024



9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### **BAIL HEARING (BA)**

1	<a href="#">Bail Appln./661/2024</a>	MOHAMMAD MAJRUL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
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### **BAIL HEARING**

2	<a href="#">AB/1152/2024</a> WITH OFFICE NOTE, FIXED	MADHUJYA DAS <b>Versus</b> THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI PP, ASSAM
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3	<b>WITH</b> <a href="#">AB/892/2024</a>	PRAKASH AGARWALA <b>Versus</b> THE STATE OF ASSAM	MR A BURAGOHAIN MR. M KHAN MS J AKTAR	MS. B S GOYAL (INFORMANT) MR. A J HAZARIKA (INFORMANT) PP, ASSAM
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### **ORDERS**

4	<a href="#">I.A.(CrI.)/473/2024</a> BA 4177/2023(D/O), WITH CASE RECORD(SCANNED COPY) <b>in</b> Bail Appln./4177/2023	BABAI GOSWAI @ MINTU GUCHHAIT <b>Versus</b> THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024
7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024

12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024
17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,7th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/3344/2023</a> BY SLIP	LACHIT BORTHAKUR <b>Versus</b> DIBRUGARH UNIVERSITY AND ANR	DR. R SARMAH MS P SAHA	MR. R MAZUMDAR(R-1,2) MR H BEZBARUA (R-1,2) MR. R DEKA(R-1,2) SC, DIB. UNIVERSITY
2	<a href="#">WP(C)/6843/2023</a> BY SLIP	PARTHA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR. P K ROYCHOUDHURY MS R R CHOUDHURY MR REZABUL HOQUE	GA, ASSAM MR. B SAHARIA (R-8) MR. A M BARBHUIYA (R-8) MS A BEGUM (R-8) S. M. ZINNA (R-8)
	<b>WITH</b> <a href="#">I.A.(Civil)/3890/2023</a> <b>in</b> WP(C)/6843/2023	THE CHAIRMAN, HAILAKANDI MUNICIPAL BOARD, <b>Versus</b> PARTHA KUMAR NATH AND 7 ORS	MR. B SAHARIA (R-8) MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM (R-8) S. M. ZINNA (R-8)	MR H I CHOUDHURY GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/249/2024</a> <b>in</b> WP(C)/6843/2023	PARTHA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR H I CHOUDHURY MR. P K ROYCHOUDHURY MS R R CHOUDHURY MR REZABUL HOQUE	GA, ASSAM MR. A M BARBHUIYA MR. K K PARASAR (r-9) DY.S.G.I. SC, FINANCE
<b>ORDER NO STEPS</b>				
3	<a href="#">WP(C)/4471/2020</a>	DEEP GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, FOREST
4	<a href="#">WP(C)/4312/2021</a>	VIKRAM KARWA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS U PRASAD	GA, ASSAM SC, HEALTH

**ADMISSION**

5	<a href="#">WP(C)/463/2015</a> FIXED	ASSAM GANDHI SMARAK NIDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
6	<b>WITH</b> <a href="#">WP(C)/1236/2017</a>	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOOND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
7	<a href="#">WP(C)/6635/2015</a> FIXED	SRI PHILIP NARZARY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. M K DAS MS. Z ANJUM MR. R DOLEY MR. R KAMAN MR. D GHOSH	MR. D DAS (R-7) MS. S HAZARIKA (R- 3 TO 6) MR. D UPAMANYA (SC, HEALTH, R-1) MS. A DAS (R-2) SC, NHM
8	<a href="#">WP(C)/1959/2016</a> FIXED	ABDUL MANNAN SK. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A SAYED MR.S K TALUKDAR MS.H DAS	GA, ASSAM
9	<b>WITH</b> <a href="#">WP(C)/3335/2015</a>	ABDUL MANNAN SK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A SAYED MR.H DAS MR.S K TALUKDAR	GA, ASSAMR1-4
10	<a href="#">WP(C)/4170/2017</a> FIXED	M/S. BUILDWORTH REAL ESTATE and ANR. <b>Versus</b> THE CHIEF EXECUTIVE OFFICER and 3 ORS.	MR.P K GOSWAMI MR.R SARMA MR.D DAS	SC, G M D A SC, GDD
11	<a href="#">WP(C)/5627/2017</a> FIXED	BIJOYANANDA CHOWDHURY and ANR <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR. P SARMAH	MR B P SINGHA (R-5) MS. M JALAN(R-5) GA, ASSAM MR. R DE(R-5) MR. I AHMED (R-5) MS. D DEVI R-5 MR. M DAS (r-5) N CHAUDHURY (r-5) MR A BHATRA (r-5) MR A DEKA (r-5) MR. P J DEKA (R-5) SC, REVENUE
12	<a href="#">WP(C)/6829/2017</a> FIXED	RUPA MEDHI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S K JAIN MR.B K JAIN MS.S TALUKDAR MS.P C B NAIR	GA, ASSAM MR. G C BORAH (R-2,3) SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
13	<a href="#">WP(C)/7600/2017</a>	SUREN CHELENG and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	MR.C BARUAH GA, ASSAM SC, NHAI
14	<a href="#">WP(C)/7639/2017</a>	RAMESWAR BRAHMA <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR1-8 MR. R BORPUJARI,SC, REVENUE DEPARTMENT
15	<a href="#">WP(C)/7394/2018</a>	BRAHMAPUTRA INFRASTRUCTURE LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N CHOUDHURY MR. M K DAS MR. B D DEKA MR. M P CHOUDHURY	GA, ASSAM

16	<a href="#">WP(C)/7813/2018</a> FIXED, WITH WP(C)/7783/2018 (D/O), WP(C)/7807/2018 (D/O), WP(C)/7829/2018 (D/O)	JITEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE
17	<a href="#">WP(C)/5873/2019</a> FIXED	RIMA DUTTA <b>Versus</b> JORHAT MUNICIPAL BOARD AND 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR. M SAHEWALLA	MR. T J MAHANTA GA, ASSAM MS. P BHATTACHARYA SC, J M B
18	<a href="#">WP(C)/9470/2019</a>	INDRESWAR KEUT <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI MR B S DEKA	GA, ASSAM SC, NHIDC SC, REVENUE
19	<a href="#">WP(C)/2241/2020</a>	PRANAB JYOTI PHUKAN <b>Versus</b> THE POLLUTION CONTROL BOARD AND 2 ORS	MR. P J PHUKAN MR P P PHUKAN MR. H BORUAH PETITIONER IN PERSON	SC, PCB
20	<a href="#">WP(C)/3498/2020</a>	M/S ECS GROUP <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. P PATHAK MR. A NARZARI	GA, ASSAM SC, AG SC, PWD
21	<a href="#">WP(C)/3607/2020</a>	MANJU BIBI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
22	<a href="#">WP(C)/3643/2020</a>	BISWAJIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK	SC, PWD
23	<a href="#">WP(C)/3676/2020</a>	JITENDRA KUMAR DAS <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM MRS. R DEVI (CGC) ASSTT.S.G.I. MR. R. BORPUJARI, SC, REVENUE
24	<a href="#">WP(C)/59/2021</a>	FOKHORUDDIN ALI AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
25	<a href="#">WP(C)/63/2021</a>	MADAN LAL AGARWAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	MR C BARUAH (R-6) GA, ASSAM MR. B BARUAH MR. B BARUAH
26	<a href="#">WP(C)/109/2021</a>	M/S RAJA RAJENDRA NARAYAN DEB SERVICE STATION (RRND SS) AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS MITALI SHARMA	GA, ASSAM MR. S S ROY MR. S BORTHAKUR ASSTT.S.G.I.
27	<a href="#">WP(C)/151/2021</a> CAVT. NO.00252/021, WITH CAVT. 25/2021	JOYMOTI KUMAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. P N GOSWAMI MR H I CHOUDHURY MR. K P PATHAK	DR. B AHMED (R NOS.8 TO 15) SC, PNRD GA, ASSAM
28	<a href="#">WP(C)/203/2021</a>	UMESH CHANDRA DAS AND 2 ORS <b>Versus</b> IDBI BANK LTD	MR. O P BHATI MR T C DAS MR. P SARMA	MR. R DE MR. V K DEWAN
29	<a href="#">WP(C)/253/2021</a> CAVT. NO.07702/020, WITH CAVT. 770/2020	SAILEN BHARALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR. R K TALUKDAR MR. U PATHAK MR. D J DAS	GA, ASSAM MR. D CHOUDHURY FOR CAVEATOR SC, REVENUE
30	<b>WITH</b> <a href="#">WP(C)/1650/2021</a>	DIPAK KUMAR BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM MR H K DAS (R-4) MR. R K TALUKDAR (R-4) MR. U PATHAK (R-4) MR N K SARMA (R-4)
31	<a href="#">WP(C)/2760/2021</a> FIXED	AMZAD ALI AND ANR <b>Versus</b> THE GOVT OF ASSAM AND 7 ORS	MR. R ALI MR GIAS MR M Z SHAH MR M Z SHAH MS. S CHAKRABORTY	SC, PNRD GA, ASSAM

32	<a href="#">WP(C)/4145/2021</a> FIXED	SUNMAI PHUKAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE
33	<a href="#">WP(C)/4403/2021</a>	GOLAP BORO AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MS. P DAS	GA, ASSAM SC, REVENUE SC, G M D A SC, PWD
34	<a href="#">WP(C)/4464/2021</a>	MARASIYA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R BORA	GA, ASSAM SC, HILL AREAS DEPARTMENT SC, REVENUE MR. R BARPUJARI SC, FINANCE
35	<a href="#">WP(C)/6273/2021</a>	M/S JSVM PLYWOOD INDUSTRIES LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I. SC, INCOME TAX
	<b>WITH</b> <a href="#">WP(C)/5970/2022</a>	M/S JSVM PLYWOOD INDUSTRIES LTD., <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2, R3) MR H GUPTA ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/73/2024</a> <b>in</b> WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
	<b>WITH</b> <a href="#">I.A.(Civil)/74/2024</a> <b>in</b> WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
	<b>WITH</b> <a href="#">I.A.(Civil)/75/2024</a> <b>in</b> WP(C)/5970/2022	M/S JSVM PLYWOOD INDUSTRIES LTD., <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA	SC, GST
37	<a href="#">WP(C)/7113/2021</a>	ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/4190/2021</a>	ABDUL OHAB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, REVENUE
39	<a href="#">WP(C)/7284/2021</a>	SMTI. SARITA DEVI SARAF <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM MR. R K D CHOUDHURY (r-2) MR. P S BHATTACHARYYA (r-2) MR. B J TALUKDAR SC, REVENUE
40	<a href="#">WP(C)/5503/2022</a> FIXED	ASMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM MR. C K S BARUAH, CGC (R-1) MR B DEORI, JR. GA, ASSAM (R-2,5,6,7 & 8) ASSTT.S.G.I. MR. R BORPUJARI, SC, FINANCE (R-4) MS. N BORDOLOI, SC, REVENUE & DM DEPTT., ASSAM (R-3)
41	<a href="#">WP(C)/1515/2023</a>	MONJURUL HAQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK MR B CHOUDHURY P ADHIKARI Mr Arindam Baruah	GA, ASSAM
42	<a href="#">WP(C)/1550/2023</a>	MUSLHA UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK P ADHIKARI	GA, ASSAM

43	<a href="#">WP(C)/5540/2023</a> FIXED	LILA HALOI AND 2 ORS <b>Versus</b> THE GOVT OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR A S SK MR. H N ISLAM	GA, ASSAM MR. P P DAS (R-4) MR. H SARMA (ADDITIONAL SR. GOVT. ADVOCATE) MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT
44	<a href="#">WP(C)/7535/2023</a> FIXED	MAHIMA KHATUN AND ANR <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 12 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MD A RAHMAN	GA, ASSAM SC, HEALTH AND F W SC, REVENUE
45	<a href="#">WP(C)/1679/2024</a>	PARESH KUMAR CHUTIA @ PORESH KUMAR CHUTIA @ PORESH CHUTIA <b>Versus</b> THE INSURANCE OMBUDSMAN AND ANR	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	MR S DAS (R-2) P J DAS (R-2)
<b>ORDERS</b>				
46	<a href="#">I.A.(Civil)/1203/2018</a> in WP(C)/7879/2017  <b>WITH</b> <a href="#">WP(C)/7879/2017</a>	BAJРАНJ PETRO CHEMICALS (P) LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS  BAJРАНG PETRO CHEMICALS P LTD. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR. A K JAIN  MR.A K JAIN	ASSTT.S.G.I.  M NATH MR. D P BORAH MR. A BHATTACHARJEE MR H GUPTA MR. D J KAPIL ASSTT.S.G.I.
47	<a href="#">WP(C)/7496/2018</a> WITH OFFICE NOTE	M/S. MAUD TEA AND SEED COMPANY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
48	<a href="#">WP(C)/4654/2020</a>	NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD. <b>Versus</b> MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL (SAMADHAAN) MSEFC AND ANR.	MR. B PATHAK MR. B HAZARIKA	MR. N BHARALI MR. M DAS
49	<a href="#">WP(C)/110/2021</a>	GOLAPI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, FINANCE
50	<a href="#">WP(C)/4045/2021</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2158/2021</a> in WP(C)/4045/2021	SHAJEDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.  MOZAMMAL HOQUE AND 6 ORS. <b>Versus</b> SHAJEDA KHATUN AND 7 ORS.	MR. J KALITA MR D KALITA MR B HAZARIKA  MR. S ISLAM (R-8 TO 14)	SC, PNRD GA, ASSAM MR. S ISLAM (R-8 TO 14) MR A HAWARI (R-8 TO 14) MR M MONDAL (R-8 TO 14)  SC, P AND R.D. GA, ASSAM MR D KALITA
51	<a href="#">Cont.Cas(C)/584/2022</a>	MOMENA BIBI <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN	MR. D SAIKIA (r-1) MS. P R MAHANTA (r-1) MS G HAZARIKA (r-1)
52	<a href="#">WP(C)/1721/2022</a>	KABITA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, REVENUE
53	<a href="#">WP(C)/4488/2022</a>	CIPLA LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR A KALITA MR K TALUKDAR	SC, NHM SC, HEALTH
54	<a href="#">I.A.(Civil)/2188/2023</a>	RHINO BAMBOO INDUSTRY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MS. S CHAKRAVARTY	ASSTT.S.G.I.



55	<b>WITH</b> <a href="#">WP(C)/2315/2018</a>	RHINO BAMBOO INDUSTRY AND ANR. <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MS. S CHAKRAVARTY	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. A SANCHETI MR. R C SANCHETI ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS S C KEYA
56	<b>WITH</b> <a href="#">WP(C)/5302/2018</a>	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA MS. M SHARMA	GA, ASSAM MR. S BARUAH (R-9) MRS. A GAYAN (CGC, R1- R5) MS. D DUTTA (R-9) MS. R BAJAJ (R-9) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3668/2018</a> in WP(C)/5302/2018	BAMBOO INDUSTRIES ASSOCIATION OF INDIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MS. S CHAKRAVARTY MS. P SHARMA	GA, ASSAM C.G.C. ASSTT.S.G.I.
57	<a href="#">I.A.(Civil)/721/2024</a> in WP(C)/114/2013	RNT PLANTATIONS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL	SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/114/2013</a>	RNT PLANTATIONS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
58	<a href="#">WP(C)/2694/2024</a> FIXED	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM M HUSSAIN	GA, ASSAM SC, REVENUE
<b>HEARING</b>				
59	<a href="#">WP(C)/1517/2018</a> FIXED	ASHWIN KR. MAHANTA <b>Versus</b> THE ASSAM STATE COMMISSION FOR WOMEN AND 2 ORS.	MR. P P BORTHAKUR MR H J TAMULI MR H J TAMULI	MR. B DEKA (R3) MR A K SINGHA (R3)

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LEAVE NOTE OF ADVOCATES FOR 07/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S B PRASAD	03-06-2024	To	07-06-2024
7)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
8)	MR. D KAKOTI	01-06-2024	To	12-06-2024
9)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
10)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
11)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
12)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
13)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
14)	MR. M BISWAS	05-06-2024	To	07-06-2024
15)	MR. T ISLAM	03-06-2024	To	15-06-2024
16)	MR B PRASAD	03-06-2024	To	07-06-2024

17)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
18)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
19)	MR R ISLAM	06-06-2024	To	07-06-2024
20)	MR. S SHARMA	06-06-2024	To	07-06-2024
21)	MR. A K PURKAYASTHA	06-06-2024	To	07-06-2024